

Minutes of Exim Facilitation Committee (EFC) meeting No. 09/AM-20 dated 31.12.2019 for import of restricted items

Meeting No. 09 of AM-20 of EXIM Facilitation Committee (EFC) was held on 31.12.2019 at 2.30 PM in Room No. 11, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the application for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Nirmal Kumar, Dy. DGFT, DGFT
- (ii) Shri Santanu Dhar, Under Secretary, M/o P&NG
- (iii) Shri A.K. Mallik, Under Secretary, M/o Mines
- (iv) Shri A.K. Mishra, A.I.A., Ministry of Steel
- (v) Shri Nand Lal, Consultant, DPIIT
- (vi) Shri Yogesh Kumar, JSO, D/o AHD&F

3. Total number of cases considered in the meeting was 281. The committee decided that as in the past, all NOC/document received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, 46 cases were approved, 14 cases were rejected, 04 Cases were closed & 217 cases were deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The case recommended for approval at Sl. No. 220 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-I Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1	M/s. Fortune Associates, Hyderabad. 01/53/8/E/AM19/F-11/IC	01.01.19	2 Pairs of Cat and 5 Pairs of Gemsbok	14.7	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19 has recommended for import of 02 Nos. of cats, subject to recommendation from MoEF&CC. The committee accordingly decided to seek comments from MoEF&CC(WL). The request for import of Gemsbok has already been rejected by the EFC in its meeting dated 26.04.19. Comments sought from MoEF&CC on 20.06.19 on 2 pairs of Cat.
2	M/s. Madras Crocodile Bank Trust, Mamallapuram, Tamil Nadu 01/53/8/E/AM19/M-25/IC	02.01.19	2 nos. of Orinoco Crocodiles	NA	Comments sought from MoEF&CC(WL) on 03.01.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.2019. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 19.03.2019.
3	M/s. Marilyn Anita Monteagudo, Faridabad. 01/53/8/E/AM20/M-4/IC	08.05.19	1 no. of live Pet dog	.25	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 16.12.19. The committee decided to

					examine the case on file.
4	M/s. Delta Exim Services, Mumbai. 01/53/8/E/AM20/D-5/IC	29.05.19	110 pairs of Live Horses	202.6	Comments sought from D/o AHD&F on 30.05.2019. Last reminder sent vide agenda note dated 22.10.19.
5	M/s. IISER (Indian Institute of Science Education & Research), Pune 01/53/8/E/AM20/I-16/IC	20.05.19	6 nos. of Mice	.05	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 23.09.19
RA Pune may issue the import authorization to the applicant for import of 06 Nos. of SAT B1 Flox Live Mice from USA for research purpose for a CIF value of Rs. 5,000/- (USD 70) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 23.09.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
6	M/s. Marinescape India Private Limited, Chennai. 01/53/8/E/AM20/M-13/IC	13.06.19	6 nos. Myocastor Coypus, 8 nos. African Penguin, 2 nos. Marbeled Lungfish etc.	592.04	Comments sought from D/o AHD&F on 17.06.2019. DAHD&F vide e-mail dated 12.09.19 has sought information from the firm. The firm vide e-mail dated 23.09.19 had submitted the reply to DAHD&F. Comments (WL) has also been sought from MoEF&CC(WL).
7	M/s. Maxima Nutrition, Haryana. 01/53/8/E/AM20/M-15/IC	19.06.19	2000 nos. VJ Quintana X- Vik, 2000 nos. VJ Nibali X-vik, 2000 nos. VJ Gutz X-Vik VJ Leica X- Vik 2000 nos. 2000 nos VJ Choko X- viketc.	142.2	Comments sought from D/o AHD&F on 21.06.2019. DAHD&F vide e-mails dated 05.07.19, 21.08.19 & 09.09.19 has sought information from the firm. The firm vide e-mail dated 10.09.19 has submitted the reply to DAHD&F.
8	M/s. Renjith KS, Kerala. 01/53/8/E/AM20/R-16/IC	2.05.19	500 nos. of Live Ornamental Fish	.21	Comments sought from D/o AHD&F on 27.06.2019. DAHD&F vide e-mail dated 25.07.19 has sought information from the applicant. Hence, the applicant is to submit above details directly to DAHD&F with copy to DGFT.
9	M/s. IISER, Kolkata. 01/53/8/E/AM20/I-22/IC	21.06.19	18 nos. of Mice (As per ANF-2M)	4.53	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.12.19
RA Kolkata may issue the import authorization to the applicant for import of 18 Nos. of Live mice (as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 04.12.19) from USA for a CIF value of Rs. 4,53,360.60/- (USD 8500.92) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata					
10	M/s. Qualitat Products (India), Chandigarh. 01/53/8/E/AM20/Q-1/IC	05.07.19	100000 nos. of Bovine Semen	344.70	Comments sought from D/o AHD&F on 10.07.2019. DAHD&F vide OM No. L-110102(1)/9/2019-Trade dated 01.08.19 has sought information from the firm.
11	M/s. Green Hills Avian Science and Engineering, Tiruchirappalli 01/53/8/E/AM20/G-12/IC	8.07.19	8 Pairs of Ara chloropterus and 2 pairs of Ara ararauna with cites permit	13.5	Comments sought from D/o AHD&F and MoEF&CC(WL) on 11.07.2019. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19.
12	M/s. Life Style Aqua, Bangalore 01/53/8/E/AM20/L-7/IC	10.07.19	10,82,000 nos. of Ornamental	54.1	Comments sought from D/o AHD&F on 11.07.2019. DAHD&F vide e-mail dated

2

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			Fishes		24.07.19 has informed that the firm has not submitted the application as per the prescribed format of revised sanitary protocol for import of Ornamental fishes into India and requested the firm to submit the application in the prescribed format at earliest.
13	M/s. Golden Traders, Chennai. 01/53/8/E/AM20/G-15/IC	17.07.19	523500 nos. Ornamental Fish	49.10	Comments sought from D/o AHD&F on 24.07.2019. Last reminder sent vide agenda note dated 22.10.19.
14	M/s. Varaha Farms & Pork Products, Tumkur, Karnataka 01/53/8/E/AM20/V-18/IC	22.08.19	400 Nos Registered Purebred Porcine (Pig) Semen	24.9	Comments sought from D/o AHD&F on 23.08.2019. DAHD&F vide e-mail dated 11.10.19 has sought information from the firm.
15	M/s Eniya Aquatics, Chennai 01/53/8/E/AM20/E-8/IC	20.08.19	Ornamental Fish	552.13	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 30.12.19
RA Chennai may issue the import authorization to the applicant for import of only those Ornamental Fishes which are permitted species in the said Sanitary Health Protocol vide OM No. 35029/10/2008-Fy(Trade) dated 09.03.2017 from the countries mentioned in the application for a proportionate CIF value subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 30.12.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
16	M/s Faizahamad Gulammohmed Momin 01/53/8/E/AM20/F-13/IC	11.09.19	7 Nos Live Goats (Capra Aegagrus Hircus) Kapla Gulabi Breed	1.7	Comments sought from D/o AHD&F on 16.09.2019. DAHD&F vide e-mail dated 18.09.19 has sought information from the firm.
17	M/s Yohan Poonawalla, Pune 01/53/8/E/AM20/Y-3/IC	11.09.19	10 Nos French Lop Rabbits (age between 3 months to 3 years)	2.8	Rejected as not recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 30.12.19
18	M/s Yogesh Singh, APCG & Director, Chennai 01/53/8/E/AM20/Y-4/IC	19.09.2019	6 Nos Plain Zeebra (Equus quagga) 2 Nos Siamese Crocodile (Corcodytus samensis)	Nil	Comments sought from D/o AHD&F & MoEF&CC (WL) on 20.09.2019.
19	M/s Nazar Singh, Ludhiana 01/53/8/E/AM20/N-20/IC	18.04.19	2 Pet Dogs (Greyhound) 2 Nos	.05	Comments sought from D/o AHD&F on 23.09.2019. DAHD&F vide e-mail dated 17.12.19 has sought information from the firm.
20	M/s Paras Organic & Fisherys, Navi Mumbai 01/53/8/E/AM20/P-32/IC	20.09.19	27000 Nos Ornamental Fish	7.8	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 30.12.19
RA Mumbai may issue the import authorization to the applicant for import of only those Ornamental Fishes which are permitted species in the said Sanitary Health Protocol vide OM No. 35029/10/2008-Fy(Trade) dated 09.03.2017 from the countries mentioned in the application for a proportionate CIF value subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 30.12.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
21	M/s Sham Aquarium, Chennai 01/53/8/E/AM20/S-94/IC	26.09.19	100 Nos Tiger Barb – Puntius	150.9	Approved as recommended by DAHD&F vide OM No.

			tetrazona/p.par tipentazana 100 Nos Longfin rosy barb-barbus conchoniuss 500 Nos Fliament barb- barbus conchoniuss 500 Nos Scissortail Rasbora- Rasbora Trilineata		110102(1)/3/2017-Trade dated 30.12.19
RA Chennai may issue the import authorization to the applicant for import of only those Ornamental Fishes which are permitted species in the said Sanitary Health Protocol vide OM No. 35029/10/2008-Fy(Trade) dated 09.03.2017 from the countries mentioned in the application for a proportionate CIF value subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 30.12.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
22	M/s TCG Lifesciences Pvt Ltd., Kolkata 01/53/8/E/AM20/T-28/IC	03.10.19	1000 Nos Mice (male / female)-500 nos. Rat (Male / Female)-500 nos	40.3	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 30.12.19
RA Chennai may issue the import authorization to the applicant for import of (i) 500 Nos. of live Rat (ii) 500 Nos. of Live mice from UK for a CIF value of Rs. 6,710/- (AUD 120) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 30.12.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
23	M/s Reliance Life Science Pvt Ltd., Navi Mumbai 01/53/8/E/AM20/R-40/IC	03.10.19	40 Nos B6; 129P2- F9TmlDws/J Mice	8.7	Comments sought from D/o AHD&F on 04.10.2019.
24	M/s Manpreet Singh, Amritsar 01/53/8/E/AM20/M-46/IC	05.10.19	2 Box. Two Pairs of grey wound dogs, one male and one female	2.4	Comments sought from D/o AHD&F on 11.10.2019. DAHD&F vide e-mail dated 15.10.19 & 20.11.19 has sought information from the firm.
25	M/s Shruti Kang, Chandigarh 01/53/8/E/AM20/S-101/IC	06.10.19	1 Nos. Pet dog	.04	Permission has been granted to the applicant as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 02.12.19 (Ex-post facto approval)
26	M/s Shreyans Jain, Berlin, Germany 01/53/8/E/AM20/S-102/IC	10.10.19	1 Nos Chihuahua Dog	Nil	Permission has been granted to the applicant as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 02.12.19 (Ex-post facto approval)
27	M/s Usman Ismail Lakdawala, Mumbai 01/53/8/E/AM20/U-6/IC	11.10.19	3 Nos Warmblood breed horses two (2) colt/stallion/ge lding and one (1) filly/mare aged 02 to 20 years	32.0	Comments sought from D/o AHD&F on 15.10.2019. DAHD&F vide e-mail dated 12.11.19 & 22.11.19 has sought information from the firm.

28	M/s Sudarshan Enterprises, Nashik 01/53/8/E/AM20/S-104/IC	12.10.19	300 Nos Bovine semen of improved cattle breed pure gir	10.0	Comments sought from D/o AHD&F on 15.10.2019. DAHD&F vide e- mail dated 06.11.19 has sought information from the firm.
29	M/s Janatha Fish Meal and Oil Products, Udupi 01/53/8/E/AM20/J-22/IC	14.10.19	2000 MTS Fish body oil (Crude)	1803.7	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 30.12.19
RA Bangalore may issue the import authorization to the applicant for import of 2,000 MTs of Fish Body Oil (Crude) from Oman for a CIF value of Rs.18,03,75,000/- (USD 2,50,00,000) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 30.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
30	M/s, Kristin Elizabeth Foss, Bengaluru. 01/53/8/E/AM20/K-24/IC	11.10.19	2 no. of cats	.24	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 30.12.19
RA Bangalore may issue the import authorization to the applicant for import of 02 Nos. of Pet Cat (as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 30.12.19) from Taiwan, Republic of China for a CIF value of Rs.24,000 /- (USD 24,000) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 30.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
31	M/s Jasmine Yadav Udaipur. 01/53/8/E/AM20/J-23/IC	20.10.19	1 no. Pet Rabbit	0.0	Permission has been granted to the applicant as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 19.12.19 (Ex-post facto approval)
32	M/s Sascha Bringezu, Bangalore 01/53/8/E/AM20/S-106/IC	21.10.19	02 Pet Cats	Nil	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 19.12.19
CLA New Delhi may issue the import authorization to the applicant for import of 02 Nos. of Pet Cat (as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 19.12.19) from Germany for a 'Nil' CIF value subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 19.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
33	M/s Friends Equestrian Indigenous Sports Society., Noida 01/53/8/E/AM20/F-15/IC	21.10.19	3 Nos. Live horses for sports	228.0	Comments sought from D/o AHD&F on 23.10.2019
34	M/s Vimta Labs Ltd., Hyderabad 01/53/8/E/AM20/V-26/IC	24.10.19	28 Nos beagle dogs 7 months old male 28 Nos beagle dogs 7 months old female	76.8	Comments sought from D/o AHD&F on 24.10.2019. DAHD&F vide e-mail dated 10.12.19 has sought information from the applicant.
35	M/s Maria Policroniades, California., USA 01/53/8/E/AM20/M-50/IC	25.10.19	1 Nos dog, medical service animal	.07	Comments sought from D/o AHD&F on 28.10.2019. DAHD&F vide e-mail dated 12.11.19 has sought information from the firm.
36	M/s A Mart, Navi Mumbai 01/53/8/E/AM20/A-85/IC	10.10.19	7290000 Nos Ornamental fishes	598.2	Comments sought from D/o AHD&F on 05.11.2019. DAHD&F vide e-mail dated 20.11.19 has requested the applicant to provide scanned documents in less than 20 mb in pdf file.
37	M/s Sanuj Bhatia, California, USA 01/53/8/E/AM20/S-115/IC	29.10.2019	1 Nos Pet Cat	.01	Comments sought from D/o AHD&F on 30.10.2019, DAHD&F vide e-mail dated 13.11.19 has sought information from the firm.

38	M/s Amit Kumar, Director, Sanjay Gandhi Biological Park, Patna 01/53/8/E/AM20/A-83/IC	31.10.19	2 PRS Double horned rhinoceros (Ceratotherium simum)	Nil	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 19.12.19 and MoEF&CC(WL) vide Letter No. 3-31/2019 WL dated 15.10.19, subject to further approval by the competent authority.
39	M/s. Bharat International, Thane 01/53/8/E/AM20/B-33/IC	31.10.19	20 Nos 5 nos of stallion/colt & 15 nos of broodmares/fillies, 1.5 to 12 years	45.0	Comments sought from D/o AHD&F on 01.11.19. DAHD&F vide e-mail dated 20.11.19 has sought information from the firm.
40	M/s. National Centre for Cell Science, Pune 01/53/8/E/AM20/N-25/IC	31.10.2019	104 Nos Live mice-genetically defined	16.7	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 30.12.19
RA Pune may issue the import authorization to the applicant for import of 104 Nos. of live mice (Genetically Modified from USA for a CIF value of Rs.16,73,958/- (USD 23,744.09) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 30.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
41	M/s Loreen Noronha, Canada 01/53/8/E/AM20/L-9/IC	02.11.2019	1 Nos Pet Dog	.05	Permission has been granted to the applicant as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 03.12.19 (Ex-post facto approval)
42	M/s Aquabrio, Coimbatore 01/53/8/E/AM20/A-86/IC	07.11.2019	100000 Nos fresh water ornamental fish 100000 Nos live ornamental fish	20.0	Comments sought from D/o AHD&F on 08.11.2019. DAHD&F vide e-mail dated 20.11.19 has sought information from the firm.
43	M/s Riddhi Shah., USA 01/53/8/E/AM20/R-44/IC	07.11.19	1 pet dog	5.2	Comments sought from D/o AHD&F on 08.11.2019. DAHD&F vide e-mail dated 20.11.19 has sought information from the firm.
44	M/s Gadre Marine Export Pvt Ltd., Ratnagiri 01/53/8/E/AM20/G-39/IC	08.11.2019	250000 Kgs Fish Body Oil Crude	225.0	The committee decided to reject the case as it has been observed that the import is for trading purpose.
45	M/s National Centre for Biological Sciences, Bangalore 01/53/8/E/AM20/N-26/IC	20.11.2019	150 Nos Laboratory Mice (Mus musculus) 150 VLS Frozen laboratory mice embryos/sperms in vials/straws	7.5	Comments sought from D/o AHD&F on 21.11.2019

46	M/s National Centre for Biological Science, Bangalore 01/53/8/E/AM20/N-27/IC	20.11.2019	200 Nos Laboratory mice (mus musculus) 100 VLS frozen laboratory mouse embryo/sperm s 100 Nos laboratory rats (Rattus norvegicus)	18.5	Comments sought from D/o AHD&F on 21.11.2019
47	M/s Renu Wilson, Kingdom of Bahrain 01/53/8/E/AM20/R-45/IC	20.11.2019	3 Nos Pet Cat	.02	Comments sought from D/o AHD&F on 21.11.2019. DAHD&F vide e-mail dated 11.12.19 has sought information from the firm.
48	M/s Steven Douglas Wilson, Kingdom of Bahrain 01/53/8/E/AM20/S-120/IC	21.11.2019	2 Nos pet cat	.01	Comments sought from D/o AHD&F on 21.11.2019. DAHD&F vide e-mail dated 11.12.19 has sought information from the firm
49	M/s Ketki Parmar, Pune 01/53/8/E/AM20/K-27/IC	15.11.2019	1 No. of male live dog	.05	Permission has been granted as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 23.12.19 (Ex-post facto approval)
50	M/s Hester Biosciences Ltd, Ahmedabad 01/53/8/E/AM20/H-24/IC	18.11.2019	230000 Nos spf hatching eggs	205.9	Comments sought from D/o AHD&F on 20.11.2019
51	M/s Praneet Pyati, Hyderabad 01/53/8/E/AM20/P-47/IC	14.11.2019	64 Nos discus fish	5.0	Comments sought from D/o AHD&F on 20.11.2019
52	M/s Kousalya Agro Farms, Nalgonda Telangana 01/53/8/E/AM20/K-25/IC	11.11.2019	48 Nos Purebred live swine 12 Nos purebred live boar	32.1	Comments sought from D/o AHD&F on 18.11.2019, DAHD&F vide e-mail dated 22.11.19 has sought information from the firm.
53	M/s National Centre for Biological Science, Bangalore 01/53/8/E/AM20/N-29/IC	12.06.19	200 Nos. of Laboratory mice Mus Musculus 200 Nos Laboratory mouse sperm straws/mouse embryo vials 100 Nos Laboratory rats Rattus norvegicus	25.1	Comments sought from D/o AHD&F on 09.12.2019
54	M/s RN International Services, Telangana 01/53/8/E/AM20/R-46/IC	24.04.2019	10 PRS ostrich chicks (Captive bred) one month old. Struthio camelus	3.5	Comments sought from MOEF (WL) & D/o AHD&F on 27.11.2019

			10 PRS Java peafowl (Captive bred) 6 months old. Pavo muticus		
55	M/s Hema Sandeep Narava, USA 01/53/8/E/AM20/H-25/IC	28.11.2019	1 Nos Pet Dog	.02	Comments sought from D/o AHD&F on 29.11.2019. DAHD&F vide e-mail dated 02.12.19 has sought information from the applicant.
56	M/s Aurigene Discovery Technologies Ltd, Bangalore 01/53/8/E/AM20/A-94/IC	05.12.19	150 Nos Rat males	186.6	Comments sought from D/o AHD&F on 09.12.2019
57	M/s Sun Pharma Advance Research Company Ltd., Baroda 01/53/8/E/AM20/S-130/IC	12.12.19	400 Nos Male/female DBA/1J mice 840 Nos Male/Female FVB/NJ Mice 840 Nos Male/Female NOD.cg-prkdc scid Il2rg tml Wjl/SzJ M01 Homozygous for Prkdc scid, Homozygous for Il2rg tmlWjl (NSG Mice)	242.9	Comments sought from D/o AHD&F on 12.12.2019
58	M/s Nisaba Godrej, Mumbai 01/53/8/E/AM20/N-29/IC	10.12.19	3 Nos. of Horses	63.7	Comments sought from D/o AHD&F on 11.12.2019
59	M/s Red Barn Farm, Chikkaballapur, Karnataka 01/53/8/E/AM20/R-49/IC	13.12.19	250 Nos Live rabbit/hares 250 Nos Live guinea pigs 200 Nos Live sheep 100 Nos Live cows and bulls 100 Nos Live buffalos 100 Nos Live swines/pigs 50 Nos Live camels 50 Nos Live asses/donkeys 250 Nos Live domestic chinchillas	151.3	Comments sought from D/o AHD&F on 16.12.2019
60	M/s Neha Phadke, Seabrook, USA 01/53/8/E/AM20/N-30/IC	14.12.19	1 No. of pet dog	Nil	Permission has been granted to the applicant as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 23.12.19 (Ex-post facto approval)

61	M/s Shreya Porey, Chicago, USA 01/53/8/E/AM20/S-132/IC	14.12.19	1 LBS 1 male live dog under bag rule – milo, breed purebred beagle, color- tricolor	.05	Permission has been granted to the applicant as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 23.12.19 (Ex-post facto approval)
62	M/s Biotoools (India), Bangalore 01/53/8/E/AM20/B-38/IC	17.12.19	1 Box frozen canine semen 50 straws	8.0	Comments sought from D/o AHD&F on 17.12.2019
63	M/s Jai Govind Stud & Agricultural Farm, Jaipur 01/53/8/E/AM20/J-28/IC	17.12.19	6 Nos Broodmares 1 Nos Stallion	340.0	Comments sought from D/o AHD&F on 17.12.2019
64	M/s Embassy Projects Pvt Ltd, Bangaluru 01/53/8/E/AM20/E-14/IC	16.12.19	12 Nos Horse	77.0	Comments sought from D/o AHD&F on 17.12.2019
65	M/s Syngene International Ltd, Bangalore 01/53/8/E/AM20/S-135/IC	19.12.19	20 Nos Male cynomolgous monkey cryopreserved hepatocytes, 5 million cells / ML 20 Nos Male cynomolgus monkey liver microsomes – 10 mg 0.5ML vial 5 Nos male cynomolgus monkey liver S9 30 mg 0.5 ML Vial 200 Nos Cynomolgous monkey plasma K2EDTA male – 2000 ML per LOT 200 aliquots @10 ML each	23.8	Comments sought from D/o AHD&F on 30.12.2019
66	M/s Prashant Khaitan 01/53/8/E/AM20/P-53/IC	19.12.19	1 Nos Missy Dog (Female)	Nil	Comments sought from D/o AHD&F on 30.12.2019
67	M/s Vivo Bio Tech Ltd, Telangana 01/53/8/E/AM20/V-33/IC	18.12.19	300 Nos Male Rats 300 Nos Female Rats 125 Nos Female Rabbits 1500 Nos Male Mice 1500 Nos Female Mice	551.7	Comments sought from D/o AHD&F on 30.12.2019

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			75 Nos Male Rabbits		
68	M/s Kerala Live Stock Development Board Ltd, Trivandrum 01/53/8/E/AM20/K-30/IC	19.12.19	10000 Nos. Sex Sorted Bovine Frozen Semen Straws	114.58	Comments sought from D/o AHD&F on 30.12.2019
69	M/s Shantibhusan Senapati, Bhubaneswar 01/53/8/E/AM20/S-136/IC	19.12.19	18 Nos. of live mice strains	5.18	Comments sought from D/o AHD&F on 30.12.12.2019
Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
70	M/s. Techno Feeders, Kanpur. 01/53/8/E/AM20/T-1/IC	23.03.19	Zinc Dross	84.0	Comments sought from MOEF (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC and requested to communicate them to apply with all relevant documents in MoEF&CC. Hence, the firm is to apply for the NOC in MoEF&CC.
71	M/s. SKY Rubber Industries, Rajkot 01/53/8/E/AM20/S-9/IC	20.04.19	2290 MT of Rubber Tyres Scrap as per ANF-2M	105.00	Comments sought from MOEF (HSMD) & DIPP on 23.04.19. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. Recommended by DIPP vide OM No. P-47012/22/2019-TSW dated 22.07.19
72	M/s. Meloy Metals Private Limited, Renigunta 01/53/8/E/AM20/M-3/IC	17.04.19	4500 MT of Lead Battery Plates Covered by ISRI Code "RAILS"	3993.75	Recommended by MoEF&CC vide OM No. HSM-23/60/2017-HSM dated 30.11.2017. The committee noted that the firm has submitted CA certificate dated 10.06.2019 indicating data for the years 2015-16, 2016-17 and 2017-18. But, not submitted the data for the year 2018-19. The committee accordingly, decided to seek production consumption data for the last three years i.e. 2016-17, 17-18 and 18-19. The firm vide letter dated 17.06.19 has submitted the above details. However, the committee noted that the NOC of MoEF&CC has expired. Accordingly, the committee decided to seek fresh NOC from MoEF&CC. Accordingly, comments of MoEF&CC has been sought on 17.07.19.
73	M/s. R.G. Industries Corporation, Bahadurgarh, Haryana. 01/53/8/E/AM20/R-5/IC	04.05.2019	9000 MT used Tyre Scrap and Rubber Tube Scrap	421.2	Comments sought from MoEF (HSMD) on 06.05.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. DIPP vide OM No. P-47012/31/2019 T.S. dated 17.05.19 has sought information from the firm. DIPP vide OM No. P-47012/31/2019 T.S. dated 17.09.19 has again sought certain information from the firm. The same has been communicated to the firm vide e-mail dated 25.09.19. Hence, the firm is to furnish the reply directly to DIPP with copy to DGFT.

74	M/s. Emaar Lead Company Private Limited, Coimbatore. 01/53/8/E/AM20/E-4/IC	28.05.19	7200 MT of Lead Battery Plates	5724.0	Comments sought from MOEF (HSMD) on 29.05.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. Comments sought from DIPP on 26.11.19.
75	M/s. Miracle Reclaim Rubber Coimbatore Pvt. Ltd., Kerala. 01/53/8/E/AM20/M-10/IC	31.05.19	100 MT of Old & Used Tyres Scrap	14.0	Comments sought from MOEF (HSMD) & DIPP on 12.06.2019. DIPP vide OM No. P-47012/45/2019 T.S. dated 18.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19. Hence, the firm is to submit reply directly to DIPP with copy to DGFT. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. The committee noted that the comments are not forthcoming from MoEF&CC. Accordingly, the committee decided to close the case till further developments in the matter.
76	M/s. Rajhans Oil Extracting Pvt. Ltd. Haryana. 01/53/8/E/AM20/R-9/IC	11.03.19	5100 MT of Used Rubber Tyres Scrap	178.5	Comments sought from MOEF (HSMD) & DIPP on 27.05.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. The committee noted that the comments are not forthcoming from MoEF&CC. Accordingly, the committee decided to close the case till further developments in the matter.
77	M/s. Conso Agro India Private Limited, Kottayam. 01/53/8/E/AM20/C-11/IC	24.06.19	26000 Kgs. Crumb/ Rubber Buffing Powder	4.61	Comments sought from MOEF&CC on 24.06.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. Recommended by DPIIT vide OM No. P-47012/48/2019-T.S. dated 12.07.19
78	M/s. Oyster Industries Pvt. Ltd. Silvassa Gujarat. 01/53/8/E/AM20/O-2/IC	25.06.19	6000 MT of Old & Used Rubber Tyres	426.0	Comments sought from MOEF (HSMD) on 26.06.2019. Reminder sent to MoEF&CC vide agenda note dated 18.07.19. Recommended by DPIIT vide OM No. P-47012/51/2019-T.S. W. dated 02.07.19
79	M/s. Gochem Metals and Alloys, Nalgonda, Telangana. 01/53/8/E/AM20/G-14/IC	16.07.19	3500 MTs Battery scrap	3119.93	Comments sought from MOEF (HSMD) on 24.07.2019. The committee decided to seek comments from DPIIT also. Accordingly, comments sought from DPIIT on 25.11.19.
80	M/s. Ashwa Industries, Telangana 01/53/8/E/AM20/A-41/IC	23.07.19	3588 MT Used Tires Shredded	148.30	Comments sought from MOEF (HSMD) on 25.07.2019 DIPP vide OM No. P-47012/53/2019-T.S. W. has sought information from the firm. The same has been communicated to the firm.
81	M/s. Balaji Rubber Industries Private Limited, Salem. 01/53/8/E/AM20/B-17/IC	24.07.19	12000 MTs Used Rubber Tyre Scrap	590.52	Comments sought from MOEF (HSMD) on 26.07.2019. DIPP vide OM No. P-47011/212/2019-TSW dated 09.08.19 has sought information from the firm.

82	M/s. Aym Syntex Limited, Dadra and NA. 01/53/8/E/AM20/A-49/IC	02.08.19	350000 nos. of Used Steel Bobbins	175.0	Comments sought from DIPP on 06.08.2019. DIPP vide OM No. P-47012/56/2019-TSW dated 13.08.19 has suggested to seek comments from DHI and M/o Textiles. Accordingly, comments sought from DIPP & M/o Textiles on 16.09.2019
83	M/s Jayachandran Alloys Private Limited, Erode (TN). 01/53/8/E/AM20/J-13/IC	12.08.19	300 MTs, Lead Scrap as per ISRI Relay	521.25	Recommended by MoEF&CC vide OM No. 23/25/2019-HSMD dated 22.03.19 for import of 13,000 MT of Lead Scrap (ISRI Code: Radio, Racks, Relays, Ropes, Rails, Rent, Rakes and Rains with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/container). Comments sought from DIPP on 26.11.19.
84	M/s Jammu Pigments Limited, Kota Rajasthan 01/53/8/E/AM20/J-16/IC	22.08.19	2650 MTS Lead Scrap as per ISRI 'Relay'	3972.5	Recommended by MoEF&CC vide OM No. 23-582009-HSMD dated 13.09.18. Comments sought from DIPP on 26.11.19.
85	M/s Shree Metal Works, Muzaffarnagar, Uttar Pradesh 01/53/8/E/AM20/S-62/IC	02.09.19	5000 MTS Battery scrap, like lead battery plates 5000 MTS Battery wastes like scrap drained or dry while intact	7904.2	Comments sought from MOEF (HSMD) on 05.09.2019. Comments sought from DIPP on 26.11.19.
86	M/s Sampat Aluminium Pvt Ltd., Ahmedabad 01/53/8/E/AM20/S-88/IC	21.09.19	1000 MTS Aluminium Skimming	64.9	Comments sought from MOEF (HSMD) & DPIIT on 23.09.2019. DPIIT vide U.O. No. P-47011/277-TSW dated 21.10.19 has informed that DPIIT is not concerned with the import of "Aluminium Skimming" and M/o Mines may be consulted in the matter. Comments sought from M/o Mines on 26.11.19. M/o Mines vide OM No. 16/9/2019-M.V. dated 03.01.20 has suggested to seek comments from MoEF&CC(HSMD).
87	M/s Mumbai Fabrics Pvt Ltd., Raigad 01/53/8/E/AM20/M-43/IC	03.10.19	270000 MTS Rubber Scrap / Granule / Crumb Rubber of less than 35mm size	19710.0	Comments sought from MOEF (HSMD) & DIPP on 03.10.2019. DPIIT vide OM No. E P-47012/47/2019-T.S. dated 11.10.19 has sought information from the firm. The committee noted that the firm is not responding to the query of DPIIT. Accordingly, the committee decided to close the case till further developments in the matter.

88	M/s Eswari Global metal industries Pvt Ltd., Mangalore (Karnataka) 01/53/8/E/AM20/E-10/IC	03.10.19	600 MTS Lead Scrap in Crushed (powder) Form with atleast 60 percent Lead content	600.6	Recommended by MoEF&CC vide OM No. 23-31/2009-HSMD dated 09.09.19 for import of (i) 9,000 MT of Lead Scrap (ISRI Code: Rains only with not more than 2% of liquid/electrolyte by weight in a given consignment/container) (ii) 1,000 MT of lead scrap (ISRI Code: Radio, Racks, Ropes, Rakes, Rents, Relays, Rails) and (iii) 2,000 MT of lead scrap (ISRI Code: Powder form). Comments sought from DIPP on 26.11.19.
89	M/s Greencell Rubber India Pvt Ltd., Rajkot 01/53/8/E/AM20/G-37/IC	12.10.19	2500 MTS Waste pneumatic tyres scrap (Multiple Cuts/shreds/Press Baled)	200.0	Recommended by DPIIT vide OM No. P-47012/64/2019 T.S. dated 21.10.19. The committee noted that the firm has enclosed the copy of NOC from vide OM No. 23/9/2018-HSMD dated 03.05.18, which is expired on 02.11.19. Comments sought from DIPP on 26.11.19..
90	M/s Jain Metal Rolling Mills, Chennai 01/53/8/E/AM20/J-20/IC	27.09.19	5000 MTS Lead Battery Scrap covered by ISRI Code Rails 5000 MTS Lead Battery scrap as per ISRI Rains	8454.0	Recommended by MoEF&CC vide OM No. 23-130/2014-HSMD dated 09.09.19 for import of 22,000 MT of Lead Scrap (ISRI Code: Radio, Rakes, Relays, Ropes, Rails, Rains with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/ container). Comments sought from DIPP on 26.11.19.
91	M/s. Tinna Rubber and Infrastructure Ltd., Delhi 01/53/8/E/AM20/T-31/IC	21.10.19	500 MTs. Of Tyre Buffing Powder	73.0	Comments sought from DPIIT on 22.10.2019. DPIIT vide OM No. P-47012/65/2019 T.S. dated 07.11.19 has sought information from the firm.
92	M/s Wipro GE Healthcare Pvt. Ltd., Bangalore 01/53/8/E/AM20/W-10/IC	28.11.2019	100 Nos Secondhand parts of mri system J0019GM 1.5T HD 8 CH - 8 coils (weight 4082 KG) 150 Nos Secondhand parts of mri system J0012GM 1.5T hdx 8 CH - 9 coils (weight 4082 KG)	444.6	Comments sought from DPIIT on 29.11.2019. DPIIT vide U.O. No. P-47012/35/2019-TSW dated 30.12.19 has informed that import of second hand parts of MRI Systems is not concerned to them. Accordingly, the committee decided to seek comments from M/o Health.

93	M/s Gravita India Ltd, Jaipur 01/53/8/E/AM20/G-41/IC	04.12.19	5000 MTS Lead scrap	5250.0	Comments sought from DPIIT on 05.12.2019
94	M/s R. S. Rubber Industries, Bhubneswar 01/53/8/E/AM20/R-48/IC	12.12.19	3000 MTS crumb rubber/granule s of less than 35 MM size	216.0	Comments sought from DPIIT on 12.12.2019
95	M/s Kartar Crumbs Pvt Ltd, Pune 01/53/8/E/AM20/K-28/IC	10.12.19	4250 MTS waste rubber tyre scrap with multiple cuts/shreds/pre ss baled	302.8	Approved as recommended by DPIIT vide OM No. P-47012/73/2019 T.S. dated 24.12.19 and MoEF&CC vide OM No. 23-133/2016-HSMD dated 29.11.19
RA Pune may issue the import authorization to the applicant for import of 4,250 MT of waste rubber tyres scrap (with multiple cuts/shreds/press baled) for manufacturing of crumb rubber from GCA for a CIF value of Rs. 30289750/- (USD 4,25,000) subject to the condition mentioned in the MoEF&CC vide OM No. 23-133/2016-HSMD dated 29.11.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
96	M/s MSS Rubber and Reclaims Pvt Ltd, Ernakulam 01/53/8/E/AM20/M-54/IC	06.12.19	9500 MTS Rubber Tyre powder	2052.0	Approved as recommended by DPIIT vide OM No. 9(14)/2019- T.S. dated 24.12.19 and MoEF&CC vide OM No. 5-1/2014-HSMD dated 28.05.19.
RA Cochin may issue the import authorization to the applicant for import of 8,874 MT of Rubber Tyre Powder for manufacturing of reclaimed rubber from GCA for a proportionate CIF value of subject to the condition mentioned in the MoEF&CC vide OM No. 23-133/2016-HSMD dated 29.11.19 as well as with actual user condition besides other usual conditions of import authorization.					
97	M/s Tinna Rubber and Infrastructure Ltd., New Delhi 01/53/8/E/AM20/T-37/IC	14.12.19	5000 MTS used rubber tyre scrap (with multiple cuts/shreds/pre ss baled)	236.6	Approved as recommended by DPIIT vide OM No. E P-47012/7/2019-T.S. dated 24.12.19 and MoEF&CC vide OM No. 23/31/2018-HSMD dated 29.11.19
CLA New Delhi may issue the import authorization to the applicant for import of 5,000 MT of used rubber tyres scrap (with multiple cuts/shreds/press baled) for manufacturing of crumb rubber from GCA for a CIF value of Rs. 2,36,63,232/- (USD 3,28,656) subject to the condition mentioned in the MoEF&CC vide OM No. 23/31/2018-HSMD dated 29.11.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
98	M/s Tinna Rubber and Infrastructure Ltd., New Delhi 01/53/8/E/AM20/T-38/IC	14.12.19	3500 MTS used rubber tyre scrap (with multiple cuts/shreds/pre ss baled)	165.6	Approved as recommended by DPIIT vide OM No. E P-47012/7/2019-T.S. dated 30.12.19 and MoEF&CC vide OM No. 23/37/2018-HSMD dated 29.11.19
CLA New Delhi may issue the import authorization to the applicant for import of 3,500 MT of used rubber tyres scrap (with multiple cuts/shreds/press baled) for manufacturing of crumb rubber from GCA for a CIF value of Rs. 1,65,64,248/- (USD 2,30,059) subject to the condition mentioned in the MoEF&CC vide OM No. 23/37/2018-HSMD dated 29.11.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
99	M/s. Gayathree Industries, Hyderabad. 01/53/8/E/AM20/G- 10/IC	23.12.19	Request for enhancement of quantity of used rubber tyre scrap in the existing import license	Proportio nate	Approved as recommended by MoEF&CC vide OM No. 23/35/2019- HSMD dated 25.04.19 and DPIIT vide OM No. P-47012/28/2019 dated 06.01.20
RA Hyderabad may enhance the quantity of used tyres (scrap multiple cut shredded Pressed & Baled) of the import authorization No. 0919019942 dated 11.07.2019 from 3,300 MT to 3,715 MT with proportionate increase in CIF value subject to the condition					

mentioned in MoEF&CC vide OM No. 23/35/2019-HSMD dated 25.04.19. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.

100	M/s Bradken India Pvt Ltd, Chettipalayam 01/53/8/E/AM20/B-18/IC	29.07.2019	1500 MTS Mild Steel Pipes (Used / Second hand) in various Lengths – for Melting Purpose.	441.9	Comments sought from M/o Steel on 16.09.2019. As suggested by M/o Steel Comments has been sought from DPIIT on 24.12.19. The matter was discussed in the meeting and representative of M/o Steel has informed that they will re-examine the matter.
101	M/s Jupiter International Limited, Kolkata 01/53/8/E/AM20/J-29/IC	27.12.2019	8600 Kgs of Silver Conductor Front Side Metallic Paste and 2400 Kgs of Silver Conductor Paste Rear Side	4655.84	Approved as recommended by DPIIT vide UO No. P-47012/2/2020-TSW dated 08.01.2020
RA Kolkata may issue the import authorization to the applicant for import of 825 Kgs of Silver Conductor Front Side metallic paste and Silver Conductor Rear side metallic paste both put together from China for a CIF value of Rs. 46,55,84,439/- (USD 2,36,63,232) subject to the condition mentioned in the DPIIT vide UO No. P-47012/2/2020-TSW dated 08.01.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
102	M/s Mehar Granulator Private Limited, Darjeeling 01/53/8/E/AM20/M-55/IC	21.12.2019	19500 MT of Rubber Articles Scraps/ Moulded Rubber Scrap/Convey or Belt Scrap/Pairings / Rubberized Steel Friction Cord/ Rubberized Steel Friction Cord/Rubber Compound/ Lumps (Cut/shredded/ press/baled/lu mps/sheet/Roll s	1560.00	Comments sought from DPIIT and MoEF&CC on 30.12.19. Recommended by DPIIT vide OM No. P-47012/1/2020-T.S. dated 02.01.20
103	M/s Shree Mangal Radhika Industries, New Delhi	21.12.2019	5,000 MT of Rubber	400.00	Comments sought from DPIIT and MoEF&CC on 30.12.19

	01/53/8/E/AM20/S-137/IC		Articles Scraps/ Moulded Rubber Scrap/Convey or Belt Scrap/Pairings / Rubberized Steel Friction Cord/ Rubberized Steel Friction Cord/Rubber Compound/ Lumps (Cut/shredded/ press/baled/lu mps/sheet/Roll s		Recommended by DPIIT vide OM No. P-47012/3/2020-T.S. dated 08.01.20
Part-3 Ministry of Steel (MoS)					
104	M/s. Metallurgical Products India Private Limited, Rauagd. 01/53/8/E/AM20/M-17/IC	12.07.19	450 Kgs. of tantalum scrap	65.91	Comments sought from M/o Steel on 23.07.2019. As decided in the EFC meeting dated 26.9.19, comments sought from M/o Mines on 23.10.19. Mines vide OM No. 16/7/2019-M.V. dated 03.01.19 has suggested to seek comments from DAE. Comments sought from DAE on 28.11.19.
105	M/s Minex Metallurgical Company Limited, Mumbai 01/53/8/E/AM20/M-40/IC	30.09.19	200 MTs of Titanium Scrap Solid/Turning Ti 80-99percent	462.08	Recommended by M/o Steel vide U.O. No. 2(21)/2019-TD dated 31.12.19. As decided in the EFC, comments sought from DAE 12.01.20.
106	M/s Bansal Brothers, Bhilai, Chhatisgarh 01/53/8/E/AM20/B-38/IC	03.12.19	6000 MTS titanium scrap	14400.0	Comments sought from Dept. of Atomic Energy & M/o Steel on 05.12.2019. Recommended by M/o Steel vide U.O. No. 2(7)/2018-TD dated 31.12.19.
Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					
107	M/s. C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcium Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC. The application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 informed that the matter does not pertain to D/o C&PC. Comments sought from M/o Mines on 30.07.2018. Reminder sent on 29.05.19. Again reminder sent to M/o Mines vide agenda note dated 20.06.19 and 18.07.19.

108	M/s. UPL Limited, Bandra, East Maharashtra. 01/53/8/E/AM20/U-1/IC	03.05.2019	Carbon Tetra chloride	232.5	Approved as recommended by MoEF&CC(O) vide OM No. 11/7/2015-OC dated 05.12.19 and D/o C&PC vide OM No. C-II-17014/13/2018-CHEM-II-CPC dated 22.07.2019.
RA Mumbai may issue the import authorization to the applicant for import of 500 MT of Carbon Tetra Chloride, CTC from China for a CIF value of Rs. 2,32,50,000/- (USD 3,10,000) subject to the condition mentioned in the MoEF&CC(O) vide OM No. 11/7/2015-OC dated 05.12.19 and D/o C&PC vide OM No. C-II-17014/13/2018-CHEM-II-CPC dated 22.07.2019 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
109	M/s. Meghmani Organics Limited, Gujarat. 01/53/8/E/AM20/M-11/IC	03.06.19	325000 Kgs. Of Carbon Tetrachloride	161.8	Comments sought from MOEF&CC (O)& D/o C&PC on 12.06.2019. Reminder sent to D/o C&PC vide agenda note dated 20.06.19 and 18.07.19. MoEF&CC vide OM No. 11/7/2015-OC dated 25.07.19 has sought information from the firm. Hence, the firm is to furnish reply directly to MoEF&CC with copy to DGFT.
110	M/s. Tagros Chemicals India Private Limited, Chennai. 01/53/8/E/AM20/T-12/IC	29.05.19	325 MT of Carbon tetra Chloride	161.8	MoEF&CC vide OM No. 11/7/2015-OC dated 06.12.19 has informed that as per the past practice, the recommendation for import of CTC were issued as agreed between the CTC Producers and Consumers in the meeting. As per the minutes of the meeting dated 18 th September, 19 between the CTC Producers and Consumers, there were pending quantities of CTC to be imported against existing licenses. These were to be first imported and further imports of CTC would be decided as per decision of the next meeting in December, 2019. Recommended by D/o C&PC vide OM No. C-II-17014/4/2019-CHEM-II-CPC dated 31.07.19
111	M/s. Manya International, Delhi. 01/53/8/E/AM20/M-12/IC	17.05.19	100000 kgs. Of HCFC 141b	158.40	Comments sought from MOEF&CC (O) on 13.06.2019. MoEF&CC vide e-mail dated 04.10.19 has sought information from the firm. The committee noted that as the item is Prohibited for import from 01.01.2020 [Notification No. 4724 (E) dated 31.12.19 of MoEF&CC], the committee rejected the case.
112	M/s Bayer Vapi Pvt. Ltd., Vapi, Gujarat. 01/53/8/E/AM20/B-13/IC	12.06.19	350000 Kgs. Of Carbon Tetra Chloride.	174.31	Comments sought from MOEF&CC (O) & C&PC on 14.06.2019. Reminder sent to D/o C&PC vide agenda note dated 20.06.19 and 18.07.19. MoEF&CC vide OM No. 11/7/2015-OC dated 06.12.19 has informed that as per the past practice, the recommendation for import of CTC were issued as agreed between the CTC Producers and Consumers in the meeting. As per the minutes of the meeting dated 18 th September, 19 between the CTC Producers and Consumers, there were pending

					quantities of CTC to be imported against existing licenses. These were to be first imported and further imports of CTC would be decided as per decision of the next meeting in December, 2019.
113	M/s Gharda Chemicals Limited, Mumbai 01/53/8/E/AM20/G-23/IC	22.08.19	350000 Kgs Carbon Tetra Chloride	183.7	Comments sought from MOEF (O) & C&PC on 23.08.2019. MoEF&CC vide OM No. 11/7/2015-OC dated 06.12.19 has informed that as per the past practice, the recommendation for import of CTC were issued as agreed between the CTC Producers and Consumers in the meeting. As per the minutes of the meeting dated 18 th September, 19 between the CTC Producers and Consumers, there were pending quantities of CTC to be imported against existing licenses. These were to be first imported and further imports of CTC would be decided as per decision of the next meeting in December, 2019.
114	M/s. Dongshan Silicone Pvt Ltd., Ahmedabad 01/53/8/E/AM20/D-31/IC	23.11.19	2500 mts Silicone Scrap	450.0	The committee noted that w.e.f. April, 2016, MoEF&CC(HSMD) has prohibited the import of plastic waste. Accordingly, the committee decided to reject the case.
Part-5 Ministry of Electronics & Information Technology (Meity) & Ministry of Environment & Forests (MoEF)					
115	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Chromium Metal Powder	AU	Comments sought from Meity 05.01.2018. Meity vide letter No. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Meity vide letter dated 27.11.2018 suggested to seek comments from DIPP. Accordingly comments sought from DIPP on 18.12.2018. Reminder sent on 29.05.19. DIPP vide OM dated 07.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19. Hence, the firm is to submit reply directly to DIPP with copy to DGFT.
116	M/s. Flextronics Technologies (I) P. Ltd., Kancheepuram. 01/53/8/E/AM20/F-7/IC	26.02.19	100000 nos. of Refurbished Hard Disk Drive.	AU	Comments sought from Meity on 14.06.2019. Reminder sent vide agenda note on 20.06.19. Meity vide letter No. 16(8)/2019-IPHW dated 03.09.19 has sought information from the firm.
117	M/s. Globalfoundries Engineering Private Limited Bengaluru. 01/53/8/E/AM20/G-16/IC	19.07.19	111 nos. Laptops	AU	Comments sought from Meity on 25.07.2019. Meity vide e-mail dated 25.09.19 informed that query sent to the firm vide letter No. 16(12)/2019-IPHW dated 24.09.19, response awaited. Reminder sent to the firm by Meity on 01.11.19
118	M/s Nagendra Hasilkar., Bengaluru 01/53/8/E/AM20/N-22/IC	04.10.19	1 Nos Laptop - HP EliteBook 850 G6	AU	Comments sought from Meity on 10.10.2019. Meity vide e-mail dated 23.10.19 informed that the matter is under process

119	M/s Dell International Services India Pvt Ltd., Bangalore 01/53/8/E/AM20/D-24/IC	01.10.19	14000 Nos Refurbished motherboards for personal computers (Laptops & Desktops) 1000 Nos Refurbished Cards/PPCBs for personal Computers (Laptops & desktops)	AU	Comments sought from Meity 03.10.2019. Meity vide e-mail dated 23.10.19 informed that the matter is under process
120	M/s Cochlear Medical Device- Company India Pvt. Ltd., Mumbai 01/53/8/E/AM20/C-22/IC	23.09.19	3000 Nos Refurbished or Repaired Processing Units -Part or component of artificial electronic ear consisting: 1. CP800 series models- Z179938, Z185553, Z185554, Z185555 2. Freedom or SP 12 models- S50609, S50621, S50622, S50623, S50779 3. CP802 model- Z319055 4. CP910 models- Z284845, Z285968, Z285969, Z285970 5. CP920 models- Z284846, Z285973, Z285974 6. Baha models- 91300, 91303, 91305, 93630, 91301, 92841, 93631, 95202, 90731, 90511, 90501, 95471, 96001 7.	Trading	Comments sought from Meity 21.10.2019. Meity vide e-mail dated 23.10.19 informed that the matter is under process. Further, the committee noted that the request of the firm is for trading purpose. Accordingly, the committee decided to reject the request.

			CP950 model P771866 8. CP1000 model Z482005		
121	M/s Xerox India Ltd., Gurgaon. 01/53/8/E/AM20/X-1/IC	29.10.2019	1 Nos Kycocera (3011/3511.A 3 mooochrome), 26.77x23.39 x 27.40 1 Nos Konica Minolta (287/227,A 3 mono) 28.9 x 23 x 26 1 Nos Ricoh Pro 8200- 110/8200-136 or older version ricoh pro 8100 series, A3 mono 57.5 x 52 x43.3 1 Nos Sharp MX- 905/1205/105 5, A 3 mono 60-1/4 x 45 x 30-1/2 1 Nos canon (C 850/C 750/C 650, A3 color) 56.1 x 60.2 x 36.8 1 Nos canon (C 7580/C 7570/C 7565, A3 Colour 48 x 27-1/8 x 37- 1/8 1 Nos Ricoh (C5200s/C521 0s, A3 Colour) or old version of	AU	Comments sought from MeitY on 30.10.2019
122	M/s Malayala Manorama Co. Kerala 01/53/8/E/AM20/T-34/IC	18.11.2019	1 No Used studio equipments door 1 closure and accessories	AU	Comments sought from MietY on 20.11.2019
123	M/s Jacobs Engineering India Pvt Ltd., Navi Mumbai 01/53/8/E/AM20/J-26/IC	04.12.19	8 Nos Dell precision T1700 MT	AU	Comments sought from MietY on 05.12.2019

			CTO base, dual 19' monitors keyboard & mouse		
124	M/s Jacobs Engineering Pvt Ltd., Navi Mumbai 01/53/8/E/AM20/J-27/IC	12.12.19	1 Nos Dell precision tower 3420 XCTO base, dual 19' monitors keyboard & mouse	AU	Comments sought from MietY on 13.12.2019
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
125	M/s. Reflex Industries Limited, Kanchipuram, Tamil Nadu. 01/53/8/E/AM20/R-17/IC	27.06.19	800 MT of HCFC-141 B	1036.0	Comments sought from MoEF(O) on 27.06.19. MoEF&CC(O) vide e-mail dated 04.10.19 has sought information from the firm. The committee noted that as the item is Prohibited for import from 01.01.2020 [Notification No. 4724 (E) dated 31.12.19 of MoEF&CC], the committee rejected the case.
126	M/s Gujarat Fluorochemicals Ltd, Dist. Bharuch 01/53/8/E/AM20/G-38/IC	31.10.19	4000 MTS R- 142B (1- chloro-1, 1- Difluoroethan e)	17520.0	Comments sought from MOEF&CC (O) on 01.11.2019
127	M/s Fitech Engineers Pvt Ltd., Navi Mumbai 01/53/8/E/AM20/F-19/IC	15.11.2019	2000 kgs halon 1301	80.2	Approved as recommended by MoEF&CC vide OM No. 11/5/2012-OC dated 17.12.19
RA Mumbai may issue the import authorization to the applicant for import of 2,000 Kgs of Halon 1301 (Reclaimed) from UK for a CIF value of Rs. 80,28,000/- (USD 1,11,500) subject to the condition mentioned in the MoEF&CC vide OM No. 11/5/2012-OC dated 17.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
128	M/s Fitech Engineers Pvt Ltd., Navi Mumbai 01/53/8/E/AM20/F-18/IC	13.11.2019	1460 kgs halon 1211	28.0	Approved as recommended by MoEF&CC vide OM No. 11/5/2012-OC dated 17.12.19
RA Mumbai may issue the import authorization to the applicant for import of 1,460 Kgs of Halon 1211 (Reclaimed) from UK for a CIF value of Rs. 28,00,000/- (GBP 31,000) subject to the condition mentioned in the MoEF&CC vide OM No. 11/5/2012-OC dated 17.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
129	M/s Fitech Engineers Pvt Ltd., Navi Mumbai 01/53/8/E/AM20/F-20/IC	23.11.19	2000 kgs Halon 1301	69.6	Approved as recommended by MoEF&CC vide OM No. 11/5/2012-OC dated 17.12.19
RA Mumbai may issue the import authorization to the applicant for import of 2,000 Kgs of Halon 1301 (Reclaimed) from Italy for a CIF value of Rs. 69,65,000/- (Euro 97,000) subject to the condition mentioned in the MoEF&CC vide OM No. 11/5/2012-OC dated 17.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
130	M/s Fitech Engineers Pvt Ltd., Navi Mumbai 01/53/8/E/AM20/F-21/IC	23.11.19	2000 kgs Halon 1211	30.0	Approved as recommended by MoEF&CC vide OM No. 11/5/2012-OC dated 17.12.19
RA Mumbai may issue the import authorization to the applicant for import of 2,000 Kgs of Halon 1211 (Reclaimed) from Italy for a CIF value of Rs. 30,00,000/- (Euro 41,000) subject to the condition mentioned in the MoEF&CC vide OM No. 11/5/2012-OC dated 17.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					

131	M/s Symbiotec Pharmalab 01/53/8/E/AM20/S-133/IC	16.12.19	5 kgs Bromofluorom ethane	6.4	Comments sought from MOEF&CC (O) on 17.12.2019
132	M/s Piramal Enterprises Ltd, Telangana 01/53/8/E/AM20/P-52/IC	16.12.19	200 MTS TFEC (HCFC R-133A)	766.5	Comments sought from MOEF&CC (O) on 17.12.2019
133	M/s Tagros Chemicals India Pvt Ltd., Chennai 01/53/8/E/AM20/T-35/IC	19.11.2019	325 MTS carbon tetra chloride	140.4	Comments sought from MOEF (O) on 21.11.2019
134	M/s East West Engineering Company, Delhi 01/53/8/E/AM20/E-13/IC	19.11.2019	3,000 Kgs of Recycled Halon 1211 gas	70.20	Comments sought from MOEF (O) on 21.11.2019. MoEF&CC vide OM No. 11/5/2012-OC dated 17.12.19 has sought information from the firm. Reply received from the firm has been forwarded to MoEF&CC by e-mail dated 17.12.19

Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]

135	M/s. S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director, Chennai 01/53/8/AM19/S-59/IC	03.10.18	Plain Zebra, Siamese Crocodile	NA	Comments sought from MoEF&CC (WL) on 22.10.2018. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
136	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-64/IC	18.02.19	5 nos. of MOD-400 Collars with standard Accessories	.95	Approved as recommended by MoEF&CC vide OM No. 3-10/2019 WL dated 19.12.19 & 19.07.19 OM No. 3- 11/2019 WL (Part-1) dated 19.12.19

CLA New Delhi may issue the import authorization to the applicant for import of 05 Nos. of Telonics MOD-400 Collars with Standard accessories for use by West Bengal Forest/Wildlife Department from Germany for a CIF value of Rs. 95,090/- (USD 1285) subject to the condition mentioned in the MoEF&CC vide OM No. 3-10/2019 WL dated 19.12.19 & 19.07.19 OM No. 3-11/2019 WL (Part-1) dated 19.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

137	M/s. A&S Creations, New Delhi. 01/53/8/E/AM19/A-62/IC	18.02.19	8 nos. of DPS Vertex Collars with Accessories	10.57	Comments sought from MOEF&CC (WL) on 18.02.2019. Reminder sent on 29.05.19. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
138	M/s. Agnel Lobo, Mumbai. 01/53/8/E/AM19/M-49/IC	23.02.19	Parrot- Green Ring necked	NA	Comments sought from MOEF&CC (WL) on 26.02.2019. Reminder sent on 29.05.19. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19
139	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-4/IC	10.04.19	1 Nos. of Yukon Night Vision Binocular Tracer 3*42.	2.45	Comments sought from MOEF&CC (WL) on 18.04.2019. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
140	M/s. Tangerine Design Pvt. Ltd. Gurgaon. 01/53/8/E/AM20/T-4/IC	09.04.19	200000 nos. of Worked Mother of Pearl	26.00	Comments sought from MOEF&CC (WL) on 18.04.2019. Reminder sent vide agenda note on 20.06.19
141	M/s. Samanyu Trading LLP, Delhi. 01/53/8/E/AM20/S-18/IC	08.05.2019	Sussera Lappa (Kuth Roots)	315.0	Comments sought from MoEF&CC (WL) on 09.05.2019. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.

142	M/s. S N Consultants, Delhi. 01/53/8/E/AM20/S-24/IC	30.05.19	150000 Kgs. Sussera Lappa	4.50	Comments sought from MOEF&CC (WL) on 03.06.2019. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19. The committee noted that the request is for Trading. Accordingly, the committee decided to reject the case.
143	M/s. A&S Creations, New Delhi 01/53/8/E/AM20/A-33/IC	28.06.19	2 Nos. of Yukon Night Binocular 3x42	5.22	Comments sought from MOEF&CC (WL) on 01.07.2019. MoEF&CC vide OM dated 09.07.19 has requested to forward the recommendation of Chief Wildlife Warden, Govt. of Odisha for further consideration. Hence, the firm is to submit the recommendation of Chief Wildlife Warden, Govt. of Odisha directly to MoEF&CC(WL) under intimation to DGFT.
144	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-35/IC	09.07.19	10 nos. TGS Sling with standard Accessories	10.8	Comments sought from MOEF&CC (WL) on 10.07.2019. Reminder sent to MoEF&CC(WL) vide agenda note dated 18.07.19. The committee decided to seek Arms Dealer License from the firm.
145	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-36/IC	10.07.19	2 nos. of Yukon Night Vision Binoculars Tracker 3x42	.52	Comments sought from MOEF&CC (WL) on 11.07.2019. Reminder sent to MoEF&CC(WL) vide agenda note dated 18.07.19.
146	M/s Rajat Singh Shekhawat, Jaipur. 01/53/8/E/AM20/R-27/IC	10.08.19	22 nos. of Taxidermy Animal Mounts	7.54	Comments sought from MOEF&CC (WL) on 13.08.2019
147	M/s Hi-Tech Advance Product , Indore. 01/53/8/E/AM20/H-15/IC	14.08.19	4 Set. CO2 dart projector double barrel JMDB13, CO2 dart projector JMSP25, Dart projector transport case JMD Betc.	9.18	Comments sought from MOEF&CC (WL) on 16.08.2019
148	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-55/IC	21.08.19	7 Nos GPS Collars with accessories	15.1	Comments sought from MOEF&CC (WL) on 22.08.2019.
149	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-59/IC	10.09.2019	3 Nos GPS Collars with standard accessories	7.4	Comments sought from MOEF&CC (WL) on 16.09.2019
150	M/s Merlin Aeronautics Manufacturing Pvt Ltd., Bangalore 01/53/8/E/AM20/M-37/IC	20.09.19	2 Nos Thermal Night Vision Scope for Anti Poaching and Surveillance	11.2	Comments sought from MOEF&CC (WL) on 23.09.2019.
151	M/s Biohab INC, Indore 01/53/8/E/AM20/B-25/IC	24.09.19	3 Nos Veterinary Equipment/Tr	4.5	Comments sought from MOEF&CC (WL) on 25.09.2019

			tranquilizer Equipment/C O2 Injection Pistol and accessories, X-Caliber, CO2 Projector, with animal control package no. 1, X-2 Projector, CO2 Injection Pistol, with animal control package no. 1, X-2 Projector, CO2 injection pistol, with animal control package no. 1, RDD device- type P 5.0 CC $\frac{3}{4}$ 14 GA Needle no. 3, RDD device- type U 7.0 CC $\frac{3}{4}$ 14 GA Needle no.3, Animal Control X- Caliber Med- Long range Premium Package no.1, Animal Control X2 short range premium package no.2		
152	M/s Karan Vijay Singh, Jodhpur 01/53/8/E/AM20/K-22/IC	03.10.19	7 Nos of Taxidermy	6.9	Comments sought from MOEF&CC (WL) on 04.10.2019
153	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-78/IC	07.10.19	1 No. Yukon Night Vision Binoculars Tracker 3x42	.26	Approved as recommended by MoEF&CC(WL) vide OM No. 3- 11/2019 WL (part 1) dated 31.12.19
CLA New Delhi may issue the import authorization to the applicant for import of 01 No. of Night Vision Binoculars NVB Tracker 3x42 for use by the Forest Department of West Bengal from Lithuania for a CIF value of Rs. 26,250/- (Euro 336.55) subject to the condition mentioned in the MoEF&CC(WL) vide OM No. 3-11/2019 WL (part 1) dated 31.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
154	M/s Culminating Technologies, Allahabad 01/53/8/E/AM20/C-25/IC	20.11.2019	10 Nos. of night vision Devices	5.0	Comments sought from MOEF (WL) on 21.11.2019
155	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-93/IC	27.11.2019	4 Nos Lite Track 130 Radio Collar with standard	6.1	Approved as recommended by MoEF&CC(WL) vide OM No. 3- 11/2019 WL (part 1) dated 31.12.19

			accessories		
CLA New Delhi may issue the import authorization to the applicant for import of 04 No. of Lite Track 130 radio Collar with Standard accessories for use by the Padmaja Naidu Himalayan Zoological Park, Darjeeling from New Zealand for a CIF value of Rs. 6,18,984/- (USD 8,597) subject to the condition mentioned in the MoEF&CC(WL) vide OM No. 3-11/2019 WL (part 1) dated 31.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
Part-9 D/o. Heavy Industry (DHI)					
156	M/s. Scania Commercial Vehicals India Private Limited, Kolar, Karnataka. 01/53/8/E/AM20/S-17/IC	29.03.2019	685.00 MT's Spare Parts of Vehicle	1.21	Comments sought from Heavy Industry on 09.05.2019. Reminder sent vide agenda note on 20.06.19. DHI vide OM dated 22.07.19 has sought information from the firm. Hence, the firm is to submit reply directly to DHI with copy to DGFT.
157	M/s. Tata Motor Limited, Mumbai. 01/53/8/E/AM20/T-15/IC	29.05.19	1 no. of KIA BONGO III 1 Ton Second Hand	11.1	Approved as recommended by DHI vide OM No. 13(4)/2019-AEI/20630 dated 19.12.19.
RA Mumbai may issue the import authorization to the applicant for import of 01 No. of Kia Bongo III (Second Hand) for R&D purpose from South Korea for a CIF value of Rs. 1113000/- (USD 15,900) subject to the condition mentioned in the DHI vide OM No. 13(4)/2019-AEI/20630 dated 19.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
158	M/s. Volkswagen Group Sales India Pvt. Ltd., Mumbai. 01/53/8/E/AM20/V-8/IC	28.05.19	2 nos. 059911024GX -Starter, 2 nos. 01J300057EX -CVT, 2 nos. 057130851CX -Pump etc.	1546.64	Comments sought from MOEF & DHI on 17.06.2019. Reminder sent to DHI vide agenda note dated 20.06.19 and 19.07.19. DHI vide OM dated August, 2019 has requested to provide precedents in the applicant's earlier case and other similar cases dealt by DGFT to finalise the comments.
159	M/s. Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/AM20/A-38/IC	12.07.19	6 nos. of ARA Macao & 6 nos. of ARA Chloroptera	6.96	Comments sought from D/o AHD&F on 23.07.19 and MOEF (WL) on 01.08.2019. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19.
160	M/s Cummins Technologies India Pvt Ltd., Pune 01/53/8/E/AM20/C-24/IC	12.11.2019	44 Nos DPF particle filter (P/No. 2871578) 22 Nos DPF particle filter (P/No. 2871581) 15 Nos DPF particle filter (P/No. 5295604) 15 Nos DPF particle filter (p/No. 5295609)	4.5	Rejected as not recommended by DHI vide OM No. 01/53/8/E/AM20/C-24/Import Cell/HEI-2019 dated 26.12.19
161	M/s JWS Steel Ltd, Mumbai 01/53/8/E/AM20/J-24/IC	22.11.19	2 Set 3D top scan for blast furnace alongwith standard set of spares and	1008.1	Comments sought from D/o Heavy Industry on 25.11.2019

			accessories		
Part-10 Ministry of Home Affairs (MHA-PM Division)					
162	M/s. Star Aerospace Industries, Dehradun (Uttarakhand) 1/53/8/E/AM20/S-47/IC	26.07.19	60 nos. of Rubberised Pistol Grip; 60 nos. of quick release folding Grip with Mount; 60 nos. of reflex sight; 60 nos. AK pdc Mount; 60 nos. Folding Buttstock for AK-47; 60 nos. AK-47-7.62*39 30 Round etc.	35.06	Comments sought from MHA (PM Divn.) on 30.07.2019
163	M/s Star Aerospace Industries, Dehradun 01/53/8/E/AM20/S-84/IC	13.09.2019	300 Nos Round Drum Magazine with 75 Rounds Capacity 600 Nos Magazine 30 Round (Accessories of Coupled Magazine with 60 round capacity). 300 Nos Polymer and straps magazine coupler(accessories of coupled magazine with 60 rounds capacity). 300 Foldable bipod (Foldable bipod with rail mount). 300 Nos Polymer rail (accessories of foldable bipod with rail mount) 300 Nos Adaptor hpod	228.7	Comments sought from MHA (PM Div.) on 19.09.2019. Application has been forwarded by PM Division to IS Division.

			(accessories of foldable bipod with rail mount) 300 Nos Foldable buttstock 300 Nos Cheek rest (accessories of foldable buttstock) 300 Nos Sling swivel attachment (Accessories of foldable butt stock) 87 Nos Silencers 300 Nos Reflex sight 300 Nos Rail Mount (accessories of reflex sight)		
164	M/s Krauss International., New Delhi 01/53/8/E/AM20/K-23/IC	17.10.19	2 Set Helmet Mounted Night vision device (MINI 14+photonis Echo 1500 Autog.) 2 Set Helmet Mounted Thermal Imagers (TILO-3Z, TILO standard helmadapter, TILO spacer for helmet adapter)	11.8	Comments sought from MHA (PM Divn.) on 18.10.2019
165	M/s Ananth Technologies Ltd., Hyderabad 01/53/8/E/AM20/A-72/IC	01.10.19	1 Nos PK-01 Collimator Sight 1 Nos DNS-1 Day and night vision sight 1 Nos NV/S-18 MM Night Vision Sight 1 Nos PK-06 Collimator Sight 1 Nos RS-Holographic	4.4	MHA vide OM No. IV-20011/08/2019- Prov-I-1017 dated 14.10.19 has sought information from the firm.

			Sight 1 Nos RS-M Reflex Collimator Sight		
166	M/s Aimtrex Technologies Pvt Ltd., New Delhi 01/53/8/E/AM20/A-89/IC	14.11.19	109200 Nos 7.62 X 39MM coloured marking ammunition (red) non bullet training cartridge 30 nos AK 47 dedicated training weapon with custom bolt replica ak 47 type training gun 109200 nos 7.62 X 39MM coloured marking ammunition blue non-bullet training cartridge	195.2	Comments sought from MHA (PM Divn.) on 20.11.2019. MHA vide UO dated 10.12.19 has sought information.
167	M/s Audo Viso Pvt. Ltd., New Delhi 01/53/8/E/AM20/A-87/IC	09.11.19	147 Nos. Steiner Micro Reflex Sight	35.2	Comments sought from MHA (PM Divn.) on 26.11.2019
168	M/s Crystal Works, New Delhi 01/53/8/E/AM20/C-26/IC	21.11.19	2 Nos. Quantity 2 nos taser gun with cartridges and accessories and electronic disabling devices for	.04	Comments sought from MHA (PM Divn.) on 03.12.2019. MHA vide UO dated 16.12.19 has sought information.
169	M/s Star Aerospace Industries, Dehradun 01/53/8/E/AM20/S-122/IC	25.11.19	6 Nos Reflex sight for AK- 47	1.3	Comments sought from MHA (PM Divn.) on 26.11.2019
170	M/s Star Aerospace Industries, Dehradun 01/53/8/E/AM20/S-123/IC	26.11.19	10 Nos Drum magazine for AK-47	.05	Comments sought from MHA (PM Divn.) on 27.11.2019
171	M/s Vikash Bhagchandka, Gurgaon 01/53/8/E/AM20/V-28/IC	30.11.19	1 Set Drone Gun tactical – anti drone system, RF jamming 1 set body worn omni direction drone detection	68.0	Comments sought from MHA (PM Divn.) & DRDO on 11.12.2019. DRDO vide e- mail dated 12.12.19 has sought information from the firm. MHA vide UO dated 20.12.19 has sought information from the firm.

			system 1 set drone gun MK III anti drone system with RF jamming		
172	M/s Reform Tools Private Limited, Kolkata 01/53/8/E/AM20/R-52/IC	19.12.19	490 Nos. of Telescope for Sniper Rifle	46.55	The committee decided to examine the case on file as per clarification of MHA.
173	M/s Paramjit Singh, Hisar 01/53/8/E/AM20/P-54/IC	19.12.19	02 Nos. of .32 bore pistols and 02 Nos. of 30.06 Rifles with Telescope	21.60	The committee decided to examine the case on file as per clarification of MHA.

Part-10 Ministry of Home Affairs (MHA-IS Division)

174	M/s Volltreffer Sport Equipment Trading LLP 01/53/8/E/AM20/V-31/IC	05.12.19	2000 Box 177 air pellets for target shooting sport	4.8	The committee decided to examine the case on file as per clarification of MHA.
175	M/s Sreenivasa Armoury 01/53/8/E/AM20/S-127/IC	07.12.19	Ammunitions (As per ANF- 2M)	6.8	The committee decided to examine the case on file as per clarification of MHA.
176	M/s Premier Gun House 01/53/8/E/AM20/P-49/IC	07.12.19	100 Nos 0.177 cal or 4.5mm Air pistols / air rifles (energy less than 20 joules or 15 lbs)	18.0	The committee decided to examine the case on file as per clarification of MHA.
177	M/s Bhupendra Pratap Singh 01/53/8/E/AM20/B-40/IC	07.12.19	4 Nos two 30.06 bore rifles with spares, telescopes and accessories, two 32 bore pistols with spares and accessories and .32 bore pistol cartridges qty.(10000)	18.7	The committee decided to examine the case on file as per clarification of MHA.
178	M/s Vishal Arms Company, Chandigarh 01/53/8/E/AM20/V-32/IC	10.12.19	40000 Nos. of Cartridges	9.7	The committee decided to examine the case on file as per clarification of MHA.
179	M/s Dwaraka Arms Stores, Bangalore 01/53/8/E/AM20/D-35/IC	07.12.19	0 Nos Ammunition as per para 2.50 of HBP 2015-2020 I.E	93.4	The committee decided to examine the case on file as per clarification of MHA.

			1. Shotgun cartridges 28 bore primer 2. Revolver cartridges of 450 455 and .45 bores 3. Pistol cartridges of .25 .30 mauser 450 and .45 bores 4. Rifle cartridges of 6.50 MM .22 savage .22 hornet, 300 sherwood 32/40 256 275 280 7M/M Mauser 9M/M man schooner 8X57 8X57S 9.3 M/M 905 M/M .375 magnum 405 .30 06 .270 30/30 winch 318 .33 winch 275 mag 350 mag 400/350 369 purdey 450/400 470 .32 win 458 win 380 rook 220 swift and .44 win bore		
180	M/s Reform Tools Pvt Ltd., West Bengal 01/53/8/E/AM20/R-25/IC	19.12.19	490 Nos Telescope for sniper rifle	46.5	The committee decided to examine the case on file as per clarification of MHA.
Part-11 Defence Research & Development Organisation (DRDO)					
181	M/s. UAV Systems Private Limited, Kolkata. 01/53/8/E/AM20/U-2/IC	31.05.19	22 Nos. of parrot Drones	16.12	Recommended by DRDO vide e-mail dated 20.06.19, subject to NOC from MEA and DDP. Accordingly, the committee decided to seek comments from MEA and DDP. Comments sought from MEA and DDP on 12.07.19.
182	M/s Belteck Export India Pvt. Ltd., New Delhi 01/53/8/E/AM20/B-32/IC	22.10.19	112 Nos Control unit(higher assembly 188.77.097SB -1) 15 Nos Mirror unit (higher assembly 188.21088SB-	3213.7	Recommended by DRDO vide e-mail dated 21.11.19, subject to NOC from DDP. Accordingly, comments has been sought from DDP on 11.12.19. DDP vide e-mail dated 31.12. 19 has requested to transfer the case to them. Accordingly, the case has been transferred to DDP on 07.01.20. The committee decided to close the case.

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183	M/s Whiteback Aviation, New Delhi 01/53/8/E/AM20/W-9/IC	05.11.2019	1 Nos Kit assembly, rocket, in-line, BRS601, rev.b for s/n 19582	1.3	Recommended by DRDO vide e-mail dated 21.11.19, subject to NOC from DDP. Accordingly, comments has been sought from DDP on 11.12.19.
184	M/s Culminating Technologies, Allahabad 01/53/8/E/AM20/C-27/IC	28.11.2019	1 No. Night vision device	1.4	Comments sought from DRDO on 29.11.2019
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					
185	M/s. Tata Motors Limited, Mumbai. 01/53/8/E/AM20/T-14/IC	29.05.19	8568 Kgs. Of Gas Online Euro 6 Cert Fuel E10 & 10320 of Diesel Euro 6 Cert Fuel B7	24.7	Comments sought from M/o P&NG on 31.05.2019. M/o P&NG vide OM dated 20.06.2019 has sought information from the firm.
186	M/s. Vishveshwar Oil & Lubricants Pvt. Ltd, New Delhi 01/53/8/E/AM20/V-12/IC	03.07.19	151.485 MTs of SKO	58.82	Comments sought from M/o P&NG on 04.07.19. M/o P&NG vide OM dated 29.07.19 has informed that the application of the firm has been forwarded without attaching the specifications of the product. It is also requested to ascertain from the firm whether the end product that is extracted in the process is N-Paraffins or not. Reply from the firm is awaited.
187	M/s. PS Enterprises, Coimbatore, Tamil Nadu 01/53/8/E/AM20/P-18/IC	06.07.19	500 MTs of Fatty acid Methyl Ester Blended with Bituminous Mineral Oil	17.9	Comments sought from M/o P&NG on 11.07.2019. M/o P&NG vide OM dated 02.08.19 has sought information from the firm. The same has been communicated to the firm on 22.10.19. Reply from the firm is awaited.
188	M/s. P.D. Industries, New Delhi 01/53/8/E/AM20/P-17/IC	08.07.19	146.300 MTs of SKO	85.87	Comments sought from M/o P&NG on 08.07.19. M/o P&NG vide OM dated 29.07.19 has informed that the application of the firm has been forwarded without attaching the specifications of the product. It is also requested to ascertain from the firm whether the end product that is extracted in the process is N-Paraffins or not. Reply from the firm is awaited. Again M/o. P&NG vide OM dated 09.10.19 has sought information from the firm.
189	M/s. Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/AM20/R-26/IC	07.08.19	5 nos. of IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	1.46	Comments sought from M/o P&NG on 09.08.2019. M/o P&NG vide OM dated 27.08.19 has informed that the request of the firm has been forwarded to M/o P&NG without attaching the specifications of the product to be imported and requested to obtain the same for forwarding to them. The firm has been requested to provide specifications of the products to be imported on 25.09.19. Hence, the applicant is to furnish reply directly to M/o P&NG with copy to DGFT.

190	M/s Gastrade International, Kutch, Gujarat. 01/53/8/E/AM20/G-22/IC	13.08.19	55.120 MTs of Petroleum Hydrocarbon Solvent	30.8	Comments sought from M/o P&NG on 14.08.2019. M/o. P&NG vide OM No. P-12019(11)36/2019-Sup./(P-31540) dated 13.09.19 has sought information from the firm. The same has been communicated to the firm on 25.09.19. Hence, the firm is to furnish above details to M/o P&NG.
191	M/s Gastrade International, Kutch, Gujarat. 01/53/8/E/AM20/G-20/IC	12.08.19	766.240 MTs of petroleum Hydrocarbon Solvent	404.56	M/o P&NG vide OM No. P-12019(11)34/2019-Sup./(P-31510) dated 04.09.19 has sought information from the firm. The same has been communicated to the firm on 25.09.19. Hence, the firm is to furnish above details to M/o P&NG.
192	M/s G.R Pahwa Enterprises, Sahnewal, Punjab 01/53/8/E/AM20/G-24/IC	26.08.19	270 MTS Industrial Composite Mixture plus otherwise known as Mineral Turpentine Oil(MTO) &/or Low Aromatic White Spirit(LAWS) &/or Oil(SKO)	130.0	Comments sought from M/o P&NG on 27.08.2019. M/o P&NG vide OM No. P-12019(11)38/2019-Sup./(P-31677) dated 13.09.19 has sought information from the firm. The same has been communicated to the firm on 25.09.19. Hence, the firm is to furnish above details to M/o P&NG.
193	M/s Oil Energy, Delhi 01/53/8/E/AM20/O-4/IC	04.09.19	104 MTS Superior Kerosene Oil (SKO)	57.1	Comments sought from M/o P&NG on 05.09.2019. M/o. P&NG vide OM dated 14.11.19 has sought information from the firm. The same has been forwarded to the firm on 18.11.19. The firm vide e-mail dated 25.11.19 has furnished reply to M/o P&NG..
194	M/s SI Group – India Pvt Ltd, Navi Mumbai 01/53/8/E/AM20/S-76/IC	10.09.2019	2000 MTS Propylene Tetramer	2155.5	Comments sought from M/o P&NG on 13.09.2019
195	M/s SI Group – India Pvt Ltd, Navi Mumbai 01/53/8/E/AM20/S-75/IC	10.09.2019	8000 MTS Propylene Trimer	8622.0	Comments sought from M/o P&NG on 13.09.2019. M/o. P&NG vide OM dated 09.10.19 has sought information from the firm. The same has been communicated to the firm on 22.10.19. Reply from the firm is awaited.
196	M/s SI Group-India Pvt Ltd., Mumbai 01/53/8/E/AM20/S-105/IC	15.10.19	4000 MTS Di isobutylene DIB	3477.6	Comments sought from M/o P&NG on 17.10.19. M/o. P&NG vide OM dated 31.10.19 has sought information from the firm.
197	M/s Brenntag Ingredients (India) Pvt Ltd., Mumbai 01/53/8/E/AM20/B-31/IC	10.10.19	24960 kgs Isopar L Fluid	26.8	Comments sought from M/o P&NG on 18.10.19. M/o P&NG vide OM dated 06.11.19 has sought information from the firm.
198	M/s. Nalco Water India Ltd., Hooghly, West Bengal 01/53/8/E/AM20/N-24/IC	18.10.19	20000 Kgs Oleic Acid Methyl Ester.	12.9	Comments sought from M/o P&NG on 22.10.2019. M/o P&NG vide OM No. P-12019(11)/49/2019-Supply (P-32664)

					dated 30.12.19 informed that DGFT vide Notification No. 6/2015-2020 dated 24.05.19 has changed the import policy for Exim Codes 22072000, 27102000 and 38260000 to "Restricted". The import of Oleic Acid Methyl Ester with ITC(HS) Code 38260000 is "Restricted" in terms of aforesaid DGFT Notification dated 24.05.19. DGFT may take further action as deemed fit. Accordingly, the committee decided to examine the case on file.
199	M/s Sun Pharmaceutical Medicare Ltd., Gujarat 01/53/8/E/AM20/S-116/IC	02.11.2019	250 Ltr. Dehydrated Alcohol (ethanol anhydrous)	.05	The committee in its meeting dated 28.11.19 decided to ask the firm to give details of the import item including technical specification. Accordingly, vide e-mail dated 24.12.19 the firm has been requested to furnish details of the item including technical specification.
200	M/s Bosch Ltd., Bangalore 01/53/8/E/AM20/B-36/IC	18.11.2019	5 ltr specialty fuel bosch GRV GRTD diesel	314.3	Comments sought from M/o P&NG on 21.11.2019. M/o P&NG vide OM dated 03.01.20 has requested to obtain the technical specification of the item from the applicant for processing the matter further.
201	M/s Shree Ganesh Enterprises, Ghaziabad 01/53/8/E/AM20/S-124/IC	27.11.2019	174 MTS mix hydrocarbon solvent	91.8	Comments sought from M/o P&NG on 29.11.2019. M/o P&NG vide OM dated 02.01.20 has requested to obtain the technical specification of the item from the applicant for processing the matter further.
202	M/s JM Petrochemicals Pvt Ltd., Mathura 01/53/8/E/AM20/J-25/IC	27.11.2019	225 MTS Solvent 125/240(Petroleum Hydrocarbon Solent)	100.4	Comments sought from M/o P&NG on 29.11.2019. M/o P&NG vide OM dated 06.01.20 has requested to obtain the technical specification of the item from the applicant for processing the matter further.
203	M/s Nalco Water India Ltd 01/53/8/E/AM20/N-28/IC	29.11.2019	20000 kgs Oleic acid methyl ester	12.9	Comments sought from M/o P&NG on 29.11.2019
204	M/s Young Buhmwoo India Company Pvt Ltd, Kanchipuram 01/53/8/E/AM20/Y-7/IC	08.12.19	216000 kgs naptha (petroleum) hydrotreated heavy - micsol 1820/isopar-h/m1820 48000 kgs distillates (petroleum) hydrotreated light - anysol - d40/exxol - d40/m6 20000 kgs heptanes 2,2,4,6,6	267.3	Comments sought from M/o P&NG on 09.12.2019. M/o P&NG vide OM dated 03.01.20 has requested to obtain the technical specification of the item from the applicant for processing the matter further.

			pentamethyl - IP clean lx/pn 2000		
205	M/s Inspec Oils Ltd, Kolkata 01/53/8/E/AM20/I-42/IC	09.09.19	120 MTS Used Oil	27.1	Comments sought from M/o P&NG on 09.12.2019. M/o P&NG vide OM dated 03.01.20 has requested to obtain the technical specification of the item from the applicant for processing the matter further.
206	M/s Premier Lubricants Pvt. Ltd., Mumbai 01/53/8/E/AM20/P-50/IC	11.12.19	102 MTS ISU d-40 as per specification	61.5	Comments sought from M/o P&NG on 12.12.2019
207	M/s Skoda Auto Volkswagen India Pvt Ltd, Pune 01/53/8/E/AM20/S-128/IC	10.12.19	500000 ltr Aral specific unleaded fuel anti spark fouling (ASF) TL 52156 petrol	390.6	Comments sought from M/o P&NG on 11.12.2019
208	M/s Laxmi Organic Industries Ltd, Maharashtra 01/53/8/E/AM20/L-10/IC	12.12.19	15000 MTS Denatured ethyl alcohol	6022.5	Earlier the firm had been granted permission for import of 80,000 MT of Denatured Ethyl Alcohol. The committee also noted that the firm has not furnished (i) details in the proforma prescribed by M/o P&NG (ii) Udyog Aadhar/DIC/RCMC (iii) Pollution Certificate from State Pollution Control Board. Accordingly, the committee decided to seek above details from the firm.
209	M/s Hero Moto Corp. Ltd, New Delhi 01/53/8/E/AM20/H-26/IC	16.12.19	1500 kgs gasoline - CEC legislative fuel CEC-RF-02- 08 E5 (EURO 5)	8.8	Comments sought from M/o P&NG on 16.12.2019. M/o P&NG vide OM dated 02.01.20 has requested to obtain the technical specification of the item from the applicant for processing the matter further.
210	M/s Hardcastle Petrofer Pvt Ltd, Valsad, Gujarat 01/53/8/E/AM20/H-27/IC	17.12.19	216 MTS Isoar L fluid	212.1	Comments sought from M/o P&NG on 30.12.2019. M/o P&NG vide OM dated 06.01.20 has requested to obtain the technical specification of the item from the applicant for processing the matter further.
Part-13 Department of Telecommunications (DoT)					
211	M/s. In Machineries & Equipments Pvt. Ltd., Cuttack. 01/53/8/E/AM20/I-19/IC	12.06.19	1 nos. Marine Radar with less Antenna Radiator Cable & Inos. Navtex Receiver Complete Set	14.42	DoT vide Letter No. R-11020/05/2016-PP dated 26.07.19 and Corrigendum dated 05.09.19 has informed that the firm is required to obtain an import license from Regional Licensing Office (RLO) of WPC Wing Chennai. For this they have to obtain frequency allotment letter for use of the Radar. Accordingly, the committee decided to close the case.
212	M/s Bharat Drone Systems Pvt. Ltd., New Delhi 01/53/8/E/AM20/B-20/IC	08.09.19	200 Nos. 50 each of Nano Drone Models H111C (Nano Cam), H507A	7.3	The firm has enclosed copy of ETA Certificate No. (i) NR-ETA/201900726 dated 03.07.19 (ii) NR-ETA/201900725 dated 03.07.19 (iii) NR-ETA/201900817 dated 26.08.19. The committee noted

			(XA Star Pro), H507A+(X4 Star Pro with HT009), H216A(X4 Desire Pro from Hubsan Technologies, China		that as per Notification No. 30/2015-2020 dated 08.11.19, Nano category (less than or equal to 250 grams) and operating below 50ft/15 meters above ground level requires Equipment Type Approval (ETA) from WPC Wing, Department of Telecommunications for operating in de-licensed frequency band(s) and does not require import clearance of the DGCA or import license from DGFT. Accordingly, the committee decided to close the case.
213	M/s Culminating Technologies, Allahabad 01/53/8/E/AM20/C-28/IC	29.11.2019	8 Set Wireless Audio Video Transmitter	5.0	Comments sought from DoT on 29.11.2019. DoT vide letter No. R-11020/05/2016-PP dated 03.12.19 has requested to provide technical literature and RF specifications of the equipment/drones proposed to be imported for further examination. The same has been communicated to the firm on 24.12.19. Reply from the firm is awaited

Part-15 Directorate General of Civil Aviation (DGCA)

214	M/s Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/AM20/H-14/IC	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	64.8	Comments sought from DGCA on 19.08.2019
215	M/s Delhi International Airport Limited, New Delhi 01/53/8/E/AM20/D-14/IC	16.08.19	1 Nos Waterjet Disrupter model 20mm Neutrex along with accessories including dual laser aiming pointer, projectiles, 20mm Neutrex Magnum Cartridges 70 grain - 50 nos., 01 no. M2A1 Metal Ammo Box for Cartridges.	15.9	Comments sought from DGCA on 21.08.2019. The firm vide e-mail dated 09.12.19 informed that DGCA is not the authorized agency. Bureau of Civil Aviation Security (BCAS) is the authorized agency to provide the 'NOC'. The committee decided to seek comments from BCAS. Accordingly, comments has been sought from BCAS.
216	M/s Directorate of Aviation, Govt. of Madhya Pradesh, Bhopal 01/53/8/E/AM20/D-33/IC	28.11.2019	1 Nos A turbo prop twin engine aeroplane	444.6	Approved as recommended by DGCA vide Letter No. 5-2374/2015-AI(2) dated 06.12.19

RA Bhopal may issue the import authorization to the applicant for import of 01 No. of Textron B200GT Aircraft on outright purchase basis from USA for a CIF value of Rs. 44,46,00,000/- (USD 61,75,000) subject to the condition mentioned in the DGCA vide Letter No. 5-2374/2015-AI(2) dated 06.12.19 as well as with actual user condition besides other usual conditions of import authorization.

The enclosures will be sent by e-mail to the applicant and RA Bhopal.

217	M/s Ventura Air Connect Ltd., Gujarat 01/53/8/E/AM20/V-30/IC	05.12.19	1 Nos Skylane 182T Aircraft	405.0	Approved as recommended by DGCA vide Letter No. 5-2374/2015-AI(2) dated 25.11.19
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RA Surat may issue the import authorization to the applicant for import of 01 No. of Cessna 182T Aircraft for private use from USA for a CIF value of Rs. 4,05,00,000/- (USD 5,58,800) subject to the condition mentioned in the DGCA vide Letter No. 5-2374/2015-AI(2) dated 25.11.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Surat.

218	M/s Kavita Bhardwaj, Gurgaon 01/53/8/E/AM20/K-29/IC	18.12.19	100 Box Motor, Propellers, fight controller, power distribution board, RF devices, carbon fiber parts, frames, wires, other items, batteries, etc	1.0	Comments sought from DGCA on 30.12.19. DGCA vide e-mail dated 01.01.20 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. Therefore, applicant may be advised to approach to DGCA concerned Directorate for obtaining import permission as required.
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219	M/s Ranjan Kumar Nayak, Kolkata 01/53/8/E/AM20/R-51/IC	18.12.19	01 Box os syma x8pro fpv Re quadcopter drone	.91	Comments sought from DGCA on 30.12.2019. DGCA vide e-mail dated 31.12.19 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. Therefore, applicant may be advised to approach to DGCA concerned Directorate for obtaining import permission as required.
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Part-17 Department of Food & Public Distribution

220	M/s V S Trading, Delhi 01/53/8/E/AM20/V-29/IC	05.12.2019	26000 kgs sushi rice	.01	Recommended as per D/o Food OM dated 24.07.2017 and dated 28.11.2017, subject to approval by the competent authority
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Part-18 Petroleum & Explosives Safety Organization (PESO)

221	M/s. Bharat Electronics Ltd, Pune 01/53/8/E/AM19/B-33/IC	05.12.18	Electronic Fuze	9170.00	Comments sought from PESO on 07.12.2018. The committee decided to remind the PESO. Reminder sent vide agenda note on 20.06.19.
222	M/s. Himachal Futuristic Communications Ltd, Solan 01/53/8/E/AM19/H-28/IC	16.01.19	M100 Electric Detonator	24.77	Comments sought from PESO on 17.01.19. PESO vide letter dated 04.02.19 has sought information from the firm.
223	M/s Himachal Futuristic Communications Ltd., Solan Himachal Pradesh. 01/53/8/E/AM19/H-32/IC	27.02.19	HI-SA-Safe and Arm Unit & M100 Electric Detonator.	32.10	Comments sought from PESO on 01.03.2019. PESO vide letter dated 06.03.19 has sought information from the firm.
224	M/s. Pixadoo Visuals Private Limited, Bangalore. 01/53/8/E/AM20/P-11/IC	23.05.19	128 Nos. of Composit T1 for stage Effect, Host Controller	4.14	Comments sought from PESO on 28.05.2019. PESO vide letter dated 25.06.19 has sought information from the firm.

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			Falls Under Other Pyrotechnic Articles etc.		
225	M/s. Sial Manufactures Pvt. Ltd., Lucknow. 01/53/8/E/AM20/S-44/IC	17.07.19	119 Box of Primers G	26.94	PESO vide Letter No. E- 25(38)Import/Pol/2018 dated 22.08.19 has sought information from the firm.
226	M/s Syannlab Solutions Pvt. Ltd., Bengaluru 01/53/8/E/AM20/S-78/IC	13.09.2019	1 kgs Smoke Emitters	.06	Rejected as not recommended by PESO vide Letter No. E-25(38)Import/Pol/2018 dated 16.12.2019.
227	M/s Geo Informatics Consultants Pvt Ltd, Delhi 01/53/8/E/AM20/G-28/IC	07.09.19	10000 Nos 6.8 mm SPC mj- m2a1 ammunition and 7.62x39mm SPC FMJ- M2A1 ammunition	5.4	Comments sought from PESO on 11.12.2019. PESO vide letter dated 18.10.19 has sought information from the firm.
228	M/s Indian Explosives Pvt Ltd, Kolkata 01/53/8/E/AM20/I-43/IC	18.12.19	75520 Nos Electronic blasting cap, ebc asm type I-kon III 15M/50FT 1.4S, EBC ASM type I- kon III 30M/100FT 1.4S, EBC asm type I-kon III 40M/130FT 1.4S, ebc asm type ut600 15m/50ft 1.4s, electric detonators, electronic detonators, detonators electric for blasting (UN no.0456.class 1.4s)	586.8	Approved as recommended by PESO vide Letter No. E-25(38)80/2019 dated 06.01.20
RA Kolkata may issue the import authorization to the applicant for import of explosives (as per PESO Letter No. E-25(38)80/2019 dated 06.01.20) from Canada for a CIF value of Rs. 5,86,88,192/- (USD 810610) subject to the condition mentioned in the PESO Letter No. E-25(38)80/2019 dated 06.01.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
229	M/s Om Hari Narayan Infrastructure Pvt Ltd., Srinagar (Uttarakhand) 01/53/8/E/AM20/O-6/IC	19.12.19	450 Nos Autostem series III safety cartridge assorted capacities	5.5	Approved as recommended by PESO vide Letter No. E-25(38)Import/Pol/2018 dated 08.01.20

			35MM 300G, 43MM 550G with one shot controller		
CLA New Delhi may issue the import authorization to the applicant for import of Autostem Series III Safety Cartridges from South Africa for a CIF value of Rs. 5,54,436/- (USD 7700.50) subject to the condition mentioned in the PESO Letter No. E-25(38)Import/Pol/2018 dated 08.01.20 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
Part -21 Miscellaneous					
230	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1 & Grade 2	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF & CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC on 15.04.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent vide agenda note dated 22.10.19.
231	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (Saussuresa Lappa)	260.09	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent vide agenda note dated 22.10.19.
232	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18	6000 MT of Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018 DIPP vide OM dated 04.07.2018 has conveyed that M/o Mines may be consulted. As decided in the EFC dated 24.08.18, reminder has been sent to M/o Mines on 19.09.18. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC. Reminder sent on 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent vide agenda note dated 22.10.19.
233	M/s. Gravita India P. Ltd, Jaipur 01/53/8/23773/AM18/G-44/IC	13.03.18	1500 MT of Aluminum Dross	585.00	Comments sought from M/o. Mines on 02.05.2018. M/o Mines vide OM No. 16/7/2018-M.V has suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 22.10.18. Reminder sent on 31.05.19. Since the case is of 2017, the committee decided to again

					remind MoEF&CC for comments. Reminder sent vide e-mail dated 19.06.19. Last reminder sent vide agenda note dated 22.10.19.
234	M/s. Converge Electronics Trading (India) P. Ltd, Bangalore 01/53/8/E/AM19/C-21/IC	19.09.18	10000 Nos. of Unused Postage Stamps, EAR99	13.70	Comments sought from D/o Post on 26.09.2018. Reminder sent on 31.05.19.
235	M/s. Shanti Agro Products, Navsari 01/53/8/E/AM19/S-102/IC	07.03.19	200 MT of Zinc Ash below 65% Zinc	573.00	Comments sought from D/o Fertilizer on 22.03.19
236	M/s. Asian Granito India Ltd., Ahmedabad 01/53/8/E/AM20/A-37/IC	11.07.19	5100 MT of Rough Marble Aggregate Stones	502.65	Rejected as not recommended by Ministry of Mines vide OM No. 16/5/2019-M.V. dated 26.12.19.
237	M/s. National Centre for Cell Science, Pune. 01/53/8/E/AM20/N-13/IC	06.08.19	2000 nos. of vials Drosophila Fly Stocks	7.00	Comments sought from D/o Biotechnology on 09.08.2019
238	M/s Indigenous Baptist Mission, Eluru 01/53/8/E/AM20/I-30/IC	16.08.19	914 Box Used Theological Books for Library 103 Box Sacred Literature and booklets 198 Box Whole English Sacred Bibles	4.7	Comments sought from M/o HRD on 21.08.2019
239	M/s K K Rocks & Granites India Pvt Ltd, Trivandrum 01/53/8/E/AM20/K-16/IC	29.08.19	15000 MTS Stone boulders or rubbles or rock stones	90.0	Comments sought from M/o Mines & DIPP on 03.09.2019
240	M/s Rasiklal Barai & Co., Chennai 01/53/8/E/AM20/R-42/IC	13.10.19	111973 kgs Gum benzoin (loban) used for burning purposes	194.3	Comments sought from MSME on 15.10.2019
241	M/s Arceli Agribiz Pvt Ltd., Ahmedabad 01/53/8/E/AM20/A-80/IC	15.10.19	100 kgs Industrial Hemp Seeds, used for growing fiber	1.0	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 18.10.2019
242	M/s Deol Word Book Company, New Delhi 01/53/8/E/AM20/D-27/IC	23.10.19	200000 kgs old printed books	33.2	Comments sought from M/o HRD on 24.10.2019
243	M/s Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/AM20/M-48/IC	23.10.19	5000 kgs niobium scrap	72.1	The committee in its meeting dated 28.11.19 decided to seek comments from DAE. Accordingly, comments sought from DAE on 13.12.19
244	M/s Xplore Tech Service Pvt Ltd., Kolkata 01/53/8/E/AM20/X-2/IC	06.11.2019	1 Nos Printer 2 Nos Whiteboard	28.9	Rejected as not recommended by Meity vide OM No. W-50/2-IPHW-Meity-IPHW dated 02.01.2020.

			14 Nos Locker 6U 5 Nos Locker 5U 2 Nos 8 Channel DVR + camera 3 Nos File cabinets 490 Nos 20 monitor, power cable, vga cable 2 Nos Projector screen		
245	M/s Axiscades Aerospace and Technologies Pvt Ltd., Bangalore 01/53/8/E/AM20/A-90/IC	15.11.2019	1 nos Reference missile launcher, ML 2066 rear left in container (HSN Code: 93012000)	746.4	Comments sought from DDP on 20.11.2019
246	M/s Fringe Papo International, New Delhi 01/53/8/E/AM20/F-17/IC	13.11.2019	250 MTS buckwheat seed	131.2	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 20.11.2019
247	M/s Amaan Incorporation, New Delhi 01/53/8/E/AM20/A-91/IC	19.11.2019	2 Nos Yukon night vision binoculars 3x42 tracker	.05	Approved as recommended by Railway Board vide Letter No. 03-SIB/Proposal of SIB/NR/2019 dated 20.12.19
CLA New Delhi may issue the import authorization to the applicant for import of 2 Nos. of Yukon night vision binoculars (YUKON TRACKER 3X42) from Lithuania for supply to the ASC/RPF/DMW/PTA for Surveillance and Security of DMW/PTA Railway for a CIF value of Rs.52,248 /- (USD 653.10) subject to the condition mentioned in the Railway Board vide Letter No. 03-SIB/Proposal of SIB/NR/2019 dated 20.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
248	M/s Shree Babaji Chemicals pvt ltd., India 01/53/8/E/AM20/S-118/IC	12.11.2019	10000 kgs titanium 6-4 Ti64 turnings, heavy clips cobble or powder	21.0	The committee in its meeting dated 28.11.19 decided to seek comments from DAE. Accordingly, comments sought from DAE on 13.12.19
249	M/s Supercraft 3D Wellness Pvt Ltd, Bangalore 01/53/8/E/AM20/S-72/IC	07.09.19	150 KGS Ti- Al6 V4 Titanium Alloy Powder medical grade	39.9	Comments sought from Dept. of Atomic Energy on 09.12.2019
250	M/s Shalimar Incense Pvt Ltd, Bangalore 01/53/8/E/AM20/S-121/IC	23.11.19	55 MTS 10 inch raw agarbathi counting 800+ 110 MTS 8 inch MM raw agarbathi with counting from 1200 ti 1250	88.0	Comments sought from MSME on 26.11.2019

			sticks per kg		
251	M/s SSAV, Danapur 01/53/8/E/AM20/S-126/IC	05.12.2019	500 Set Bike Light	1.8	The committee decided to seek comments from DPIIT. Comments sought from MOEF (HSMD), DPIIT & M/o Mines on 05.12.2019
252	M/s BLD Metal and Alloys Pvt Ltd., Jhajjar 01/53/8/E/AM20/B-39/IC	04.12.19	18 MTS Aluminium Dross	5.0	
253	M/s Arfin India Ltd, Kalol Gujarat 01/53/8/E/AM20/A-95/IC	05.12.19	2000 MTS Titanium Scrap	5061.0	Comments sought from Dept. of Atomic Energy on 09.12.2019
254	M/s Sandip Singh, Danapur Bihar 01/53/8/E/AM20/S-129/IC	12.12.19	500 Set rechargeable bike lights set	1.5	The committee decided to seek comments from DPIIT.
255	M/s Deepak Fertilisers and Petrochemicals Corporation, Pune 01/53/8/E/AM20/D-34/IC	16.12.19	367 SQM green stone grade a sawn cut	4.6	Comments sought from M/o Mines & DIPP on 16.12.2019. DPIIT vide OM No. E P-47012/76/2019 T.S. dated 24.12.19 has sought information from the firm.
256	M/s Fujifilm India Pvt Ltd., New Delhi 01/53/8/E/AM20/F-22/IC	16.12.19	6 Nos Medical endoscopy products	2.4	Application is incomplete. Documents has been sought from the applicant vide e-mail dated 08.01.20
257	M/s Deepa Balasubramanian, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/AM20/D-39/IC	17.12.19	500 VLS Insects drosophila melanogaster for basic research activities from Kyoto stock center, Kyoto institute of technology	.08	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e- mail dated 26.12.19 has informed that the application is lacking in certain mandatory information such as the type of mutant(s) viz., chemically induced, radiation induced or derived from rDNA technology and the IBSC minutes wherein the proposal has been deliberated and approved.
258	M/s Deepa Balasubramanian, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/AM20/D-38/IC	17.12.19	250 VLS Insects drosophila melanogaster for basic research activities from Vienna drosophila research center, Austria	2.5	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e- mail dated 26.12.19 has informed that the application is for import of 250 vials of D.melanogaster RNAi lines, there is no foreign protein expressed from non-model organisms, hence application falls in the purview of their IBSC. The applicant may be requested to provide IBSC minutes wherein the proposal has been deliberated and approved.
259	M/s Deepa Balasubramanian, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/AM20/D-37/IC	17.12.19	650 VLS Insects drosophila melanogaster for basic research activities from FLY ORF, university of zurich, Switzerland	2.7	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e- mail dated 26.12.19 has informed that the application is lacking in certain mandatory information such as the type of mutant(s) with respect to foreign gene-insertions from non-model organisms and the IBSC minutes wherein the proposal has been deliberated and approved.
260	M/s Deepa Balasubramanian, Tata Institute Fundamental Research,	16.12.19	2124 VLS Insects	9.2	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e-

	Hyderabad 01/53/8/E/AM20/D-36/IC		drosophila melanogaster for basic research activities from Indiana University, Bloomington, USA		mail dated 26.12.19 has informed that the application is lacking in certain mandatory information such as the type of mutant(s) viz., chemically induced, radiation induced or derived from rDNA technology, quantity to be imported (as per the IAEC and Forest Department, Govt. of Telangana NOC document, the number of vials mentioned are 2000 vials however in the above said application the request is for import of 2124 vials) and the IBSC minutes wherein the proposal has been deliberated and approved.
261	M/s. Royal Rubbers, Kerala. 01/53/8/E/AM19/R-25/IC	25.01.19	2000 MT of Waste Parings and Scrap of Rubber	213.7	Approved as recommended by MoEF&CC vide OM No. 23-155/2016-HSMD dated 29.11.19 and DIPP vide OM No. E 9(12)/2019-T.S. dated 15.04.19
RA Cochin may issue the import authorization to the applicant for import of 325MT of used rubber tyres scrap (multiple cuts/shreds/press baled) for manufacturing of crumb rubber from UAE for a proportionate CIF value subject to the condition mentioned in the OM No. 23-155/2016-HSMD dated 29.11.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cochin.					
262	M/s. Vivo Bio Tech Limited, Hyderabad, 01/53/8/E/AM20/V-14/IC	24.07.19	32150 Nos. of Mice/Rats/ Golden Syrian Hamsters/ Rabbits.	5045.5	The request of the firm was rejected by the committee in its meeting dated 24.10.19 as the request of the firm was for trading. Now, the firm has given an undertaking that they use the imported animals for the purpose of Pre-clinical studies and experimentation and not trade the same. Accordingly, the committee approved the case as recommended by DAHD&F vide OM No.110102/(1)/3/2017-Trade dated 04.12.19.
RA Hyderabad may issue the import authorization to the applicant for import of (i) 10,000 Nos. of male mice (ii) 10,000 Nos. of Female mice (iii) 2500 Nos. of Male rats (iv) 2500 Nos. of Female Rats (v) 1500 Nos. of Guinea Pigs Male (vi) 4500 Nos. of Guinea Pigs Female (vii) 200 Nos. of Male Rabbits NZW (viii) 550 Nos. of Female Rabbits NZW (ix) 200 Nos. of Golden Syrian Hamsters Male (x) 200 Nos. of Golden Syrian Hamsters from GCA for a CIF value of Rs. 50,45,55,394/- (USD 73,26,200) subject to the condition mentioned in the DAHD&F vide OM No.110102/(1)/3/2017-Trade dated 04.12.19 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
263	M/s Wipro GE Healthcare Pvt. Ltd., Bangalore 01/53/8/E/AM20/W-11/IC	24.12.2019	35 Nos. of M3340GS International Magnet Shipping Catalog-106 Inch and 35 Nos. of G5005GS Goldseal 1.5T LCC Magnet without Helium	51.94	In another similar case of the firm, comments were sought from DPIIT on 29.11.2019. DPIIT vide U.O. No. P-47012/35/2019-TSW dated 30.12.19 has informed that import of second hand parts of MRI Systems is not concerned to them. Accordingly, the committee decided to seek comments from M/o Health.
Import of Gold & Silver Dore					
264	M/s. Parker Precious Metals LLP, Ahmedabad. 01/53/8/E/AM20/P-22/IC	19.07.19	10 MTs of Gold Dore Bars.	300510.0	The firm has been granted import authorization for gold dore in the past. The firm has submitted copy of (i)

					Pollution Certificate (Consent to Establish) valid upto 26.08.2025 from Gujarat Pollution Control Board (ii) Udyog Aadhaar Registration Certificate from MSME (iii) BIS License dated 12.06.19 valid upto 30.05.2020. The firm has submitted the copy of Custom Debit Sheet showing import of 678 Kgs out of 1 MT granted vide import authorization dated 11.01.2019. The committee in its meeting dated 28.11.19 noted that the firm has not submitted Consent to Operate issued by SPCB. The committee decided to seek Consent to Operate. Accordingly, the firm has been asked to submit Consent to Operate from SPCB. The same is awaited from the firm.
265	M/s MGR Overseas Pvt Ltd., Punjab 01/53/8/E/AM20/M-53/IC	16.11.2019	2 MTS gold dore bars	804000.0	The firm is applying for the first time. The firm has submitted copy of (i) NABL Certificate dated 24.10.19, valid upto 23.10.21 (ii) Udyog Aadhaar Registration Certificate from MSME (iii) Pollution Certificate dated 31.07.18, valid upto 30.07.19 from Punjab Pollution Control Board, Amritsar. The committee in its meeting dated 28.11.19 noted that the Pollution Certificate of the firm has expired. Accordingly, the committee in its meeting dated 28.11.19, deferred the case for want of valid Pollution Certificate. Now, the firm has submitted copy of Pollution Certificate from Punjab Pollution Control Board dated 31.12.19, valid upto 30.06.2024. The committee decided to approve 1 MT of gold dore subject to physical verification of the Refinery by the RA Concerned.
266	M/s Shri Hari Kripa Industry, Haridwar 01/53/8/E/AM20/S-134/IC	17.12.19	1000 kgs Gold dore bars	1058.4	The firm is applying for gold dore for the first time. The firm has enclosed copy of (i) Pollution Certificate dated 02.09.19, valid upto 01.09.24 from Uttarakhand Pollution Control Board, Roorkee (ii) Copy of Udyog Aadhaar Registration Certificate from MSME. The committee noted that the firm has not submitted copy of NABL Certificate. Accordingly, committee decided to seek NABL Certificate from the firm.
Cases of Maize					
267	M/s. Sumu Poultry, Thiruvallur 01/53/8/E/AM20/S-83/IC	16.09.19	16,000 MT of Maize	4076.80	The firm has submitted copy of Existence Cum Capacity Certificate from DIC, Thiruvallur. Verification report of the processing unit has been received from RA Chennai. As per verification report, the firms manufacturing capacity is stated to be 4 MT/hour [32 MT/day =9,600

268	M/s. V.P. Kuhan Feeds and Poultries Pvt. Ltd, Tirupur 01/53/8/E/AM20/V-24/IC	16.10.19	10,000 MT of Yellow Maize Feed Grade	720.00	MT/annum (32x300). Accordingly, committee approved 9,600 MT of maize. The firm has submitted copy of Udyog Aadhaar Registration Certificate from MSME indicating as manufacturer of poultry feed. Verification report of the processing unit has been received from RA Coimbatore. As per verification report, RA Coimbatore has informed that the firms, manufacturing capacity is stated to be 10 MT/hour [80 MT/day = 24,000 MT/annum (80x300). Accordingly, committee approved 10,000 MT of yellow maize.
269	M/s. Sri Karthik Poultry Farm, Namakkal 01/53/8/E/AM20/S-103/IC	11.10.19	1,000 MT of Maize for animal feed	194.94	The firm has submitted copy of Udyog Aadhaar Registration Certificate from MSME indicating as manufacturer of poultry feed. Verification report of the processing unit has been received from RA Coimbatore. As per verification report, RA Coimbatore has informed that the firms, manufacturing capacity is stated to be 65,700 MT per annum. Accordingly, committee approved 1,000 MT of yellow maize.
270	M/s. Santosh Limited, Namakkal 01/53/8/E/AM20/S-125/IC	02.12.19	15,000 MT of Yellow Maize	3,000.93	Earlier the firm had been granted import authorization for import of 10,000 MT of Yellow Maize. The firm has submitted copy of Acknowledgment from Secretariat for Industrial Assistance, M/o C&I for manufacturer of starch, Pollution Certificate from Tamilnadu Pollution Control Board. Verification report of the processing unit has been received from RA Coimbatore. As per verification report, RA Coimbatore has informed that the firms, manufacturing capacity is stated to be 72,000 MT per annum. Accordingly, committee approved 15,000 MT of yellow maize.
271	M/s. Godrej Agrovet Limited, Mumbai 01/53/8/E/AM20/G-42/IC	04.12.19	4,200 MT of Yellow Maize	676.20	Earlier the firm had been granted import authorization for import of 2,200 MT of Yellow Maize. The firm has submitted copy of Acknowledgment from Secretariat for Industrial Assistance, M/o C&I for manufacture of poultry feed, Pollution Certificate from West Bengal Pollution Control Board and Bihar State Pollution Control Board. Verification report of the processing unit located at Chitradurga, Karnataka has been received from RA Bangalore. Verification report in r/o processing units located at Hazipur and Kharagpur is awaited from RA Kolkata.
272	M/s. Rameshwar Das Ram Niwas, Lucknow 01/53/8/E/AM20/R-50/IC	14.12.19	40,000 MT of Yellow Maize	8760.00	The committee noted that the firm has not submitted any supporting documents to establish that they are Actual User.

					Accordingly, the committee decided to seek Udyog Aadhar/DIC/FSSI/RCMC from the firm. Verification report from RA Kanpur is also awaited.
273	M/s. Purshottam Ram Food Industries Pvt. Ltd, Lucknow 01/53/8/E/AM20/P-51/IC	14.12.19	40,000 MT of Yellow Maize	8760.00	The committee noted that the firm has not submitted any supporting documents to establish that they are Actual User. Accordingly, the committee decided to seek Udyog Aadhar/DIC/FSSI/RCMC from the firm. Verification report from RA Kanpur is also awaited.
274	M/s. Grainspan Nutrients Pvt. Ltd, Ahmedabad 01/53/8/E/AM20/G-40/IC	29.11.19	5,000 MT of Yellow Maize	840.00	Earlier the firm had been granted import authorization for import of 1,000 MT of Yellow Maize. The firm has submitted copy of Acknowledgment from Secretariat for Industrial Assistance, M/o C&I for manufacture of Maize Grits, Pollution Certificate from Gujarat Pollution Control Board and Bihar State Pollution Control Board. Verification report of the processing unit located at Chitradurga, Karnataka has been received from RA Ahmedabad. As per verification report, RA Ahmedabad has informed that the representative of the firm informed the inspection team that they have a capacity of 250 MT/day. Accordingly, the annual capacity comes to 75,000 MT (250x300). Since, the firm has applied for only 5,000 MT, the committee approved 5,000 MT of Yellow Maize
275	M/s. Shiv Agro Food, Delhi 01/53/8/E/AM20/S-131/IC	12.12.19	1,50,000 MT of Maize	65,000.00	The firm has submitted copy of FSSAI License for manufacture of popcorn, Udyog Aadhaar Registration Certificate for manufacture of pulses. Verification report from CLA New Delhi has been received. CLA New Delhi has informed that the unit is located in DSIDC industrial area under processing of maize (corn). CLA New Delhi has informed that as per FSSI Certificate, the production capacity of 400 MT/day. The committee noted that the FSSAI License of the firm is for Maize, Popcorn whereas the Udyog Aadhaar is for Dal (pulses) milling. There is a variation in the documents submitted. Accordingly, the committee decided to reject the case.
276	M/s. R.T.C. Overseas, Delhi 01/53/8/E/AM20/R-47/IC	10.12.19	30,000 MT of Maize	1300.00	The firm has submitted copy of FSSAI License for processor of Maize, Udyog Aadhaar Registration Certificate for manufacture of pulses. Verification report from CLA New Delhi has been received. CLA New Delhi has informed that the unit is located in Siraspur, Delhi under processing of maize (corn). CLA New

					Delhi has informed that as per FSSI Certificate, the production capacity of 85 MT/day. The committee noted that the FSSAI License of the firm is for Maize (Makka), whereas the Udyog Aadhaar is for Dal (pulses) milling. There is a variation in the documents submitted. Accordingly, the committee decided to reject the case.
277	M/s. D.R. Exports International, New Delhi 01/53/8/E/AM20/D-40/IC	08.08.19	500 MT of Myanmar Corn	100.80	The request of the firm is for trading. Committee also observed that as per Order of Hon'ble High Court of Hyderabad, only Actual Users may be allowed to import Maize. Accordingly, the committee decided to reject the case.
278	M/s. Niraj Agro Foods, Chennai 01/53/8/E/AM20/N-23/IC	16.10.19	25,000 MT of maize feed grade	7400	The firm has submitted copy of Existence Cum Capacity Certificate from DIC Thiruvallur, Tamilnadu. Verification report from RA Chennai is awaited.
279	M/s. Rudraksh Overseas Private Limited, Delhi 01/53/8/E/AM20/R-41/IC	11.10.19	4160 MT of Maize	1542.52	The firm has submitted copy of Udyog Aadhar Registration Certificate for manufacture of other semi-processes, processed instant Foods. Verification report from RA Panipat is awaited.
280	M/s. Sanstar Biopolymers Limited, Ahmedabad 01/53/8/E/AM20/R-41/IC	11.10.19	2,00,000 MT of Maize Corn	29088.00	Earlier the firm had been granted import authorization for import of 472 MT of Maize. The firm has submitted copy of IEM Acknowledgment from Secretariat for Industrial Assistance, M/o C&I for manufacture of Liquid Glucose, High Maltose, Corn Syrup Pollution Certificate from Gujarat Pollution Control Board and Bihar State Pollution Control Board. Verification report of the processing unit located at Chitradurga, Karnataka has been received from RA Ahmedabad. Permission has been granted with the approval of DG. Accordingly, the committee decided to close the case.
281	M/s. Godrej Agrovet Limited, Mumbai 01/53/8/E/AM20/G-43/IC	17.12.19	4,200 MT of Yellow Maize	746.76	Earlier the firm had been granted import authorization for import of 2,200 MT of Yellow Maize. The firm has submitted copy of Acknowledgment from Secretariat for Industrial Assistance, M/o C&I for manufacture of poultry feed, Pollution Certificate from West Bengal Pollution Control Board and Bihar State Pollution Control Board. Verification report of the processing unit located at Chitradurga, Karnataka has been received from RA Bangalore. Verification report in r/o processing units located at Hazipur and Kharagpur is awaited from RA Kolkata.
